

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 19.12.2019										
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	116212/2019	19.12.2019	WP (C) - 16209/2015	M.K.PRADHAN	GENERAL		Order Dtd. 2015-09-23		WRIT BRANCH (DIVISION BENCH)	(Seat No - 101)
2	116213/2019	19.12.2019	WP (C) - 27383/2017	S.P.SETHY	GENERAL		Order Dtd. 2018-05-16		WRIT BRANCH-4	(Seat No - 17)
3	116214/2019	19.12.2019	WP (C) - 5936/2012	SAMIR KU.SAMAL	GENERAL		Order Dtd. 2015-04-29		WRIT BRANCH-10	(Seat No - 55)
4	116215/2019	19.12.2019	WP (C) - 11410/2019	J.BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-07-16			(Seat No - 55)
5	116216/2019	19.12.2019	WP (C) - 26203/2019	BIKRAM BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Seat No - 55)

6	116217 /2019	19.12. 2019	WP (C) - 18463 /2015	D.NAYAK	GENE RAL		Order Dtd. 2016-03-21		WRIT BRANC H-5	(S ea t No - 22)
7	116218 /2019	19.12. 2019	OJC- 7810/ 2001	M. K. RANA	GENE RAL		Order Dtd. 2019-12-10			(S ea t No - 22)
8	116219 /2019	19.12. 2019	WP (C) - 25637 /2012	SPANDAN MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2013-01-09		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 6)
9	116220 /2019	19.12. 2019	OJC- 6743/ 1997	M. K. RANA	GENE RAL		Order Dtd. 2019-11-15			(S ea t No - 11 6)
1 0	116221 /2019	19.12. 2019	WP (C) - 14917 /2010	SPANDAN MOHANTY	GENE RAL		Order Dtd. 2011-11-14		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 4)
1 1	116222 /2019	19.12. 2019	WP (C) - 26202 /2019	BIKRAM BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(S ea t No - 10 4)
1 2	116223 /2019	19.12. 2019	WP (C) - 15548 /2013	M. K. RANA	GENE RAL		Order Dtd. 2019-11-29			(S ea t No - 10 4)
1 3	116224 /2019	19.12. 2019	WP (C) - 26206 /2019	P. K. PATRA	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(S ea t No

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1 4	116225 /2019	19.12. 2019	WP (C) - 13753 /2015	M. K. RANA	GENE RAL		Order Dtd. 2019-12-12			(S ea t No - 10 4)
1 5	116226 /2019	19.12. 2019	WP (C) - 21869 /2014	SPANDAN MOHANTY	GENE RAL		Order Dtd. 2019-12-17			(S ea t No - 10 4)
1 6	116227 /2019	19.12. 2019	WP (C) - 12717 /2019	M. K. RANA	GENE RAL		Order Dtd. 2019-09-11			(S ea t No - 10 4)
1 7	116228 /2019	19.12. 2019	WP (C) - 21870 /2014	SPANDAN MOHANTY	GENE RAL		Order Dtd. 2019-12-17			(S ea t No - 10 4)
1 8	116229 /2019	19.12. 2019	WP (C) - 11675 /2018	M. K. RANA	GENE RAL		Order Dtd. 2019-11-04			(S ea t No - 10 4)
1 9	116230 /2019	19.12. 2019	WP (C) - 9170/ 2017	M.K.PRADHAN	GENE RAL		Order Dtd. 9999-12-31		WRIT BRANC H-3	(S ea t No - 33)
2 0	116231 /2019	19.12. 2019	WP (C) - 11397 /2010	M. K. RANA	GENE RAL		Order Dtd. 2019-08-13			(S ea t No - 33)
2	116232	19.12.	WP (C)	S. K.	C.O.	COURT	Order Dtd.		WRIT	(S

1	/2019	2019	- 25412 /2019	MOHANTY		NO. 22	2019-12-17		BRANC H-5	ea t No - 47)
2 2	116233 /2019	19.12. 2019	WP (C) - 11403 /2018	M.K.PRADHAN	GENE RAL		Order Dtd. 9999-12-31		WRIT BRANC H-5	(S ea t No - 47)
2 3	116234 /2019	19.12. 2019	WP (C) - 26267 /2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(S ea t No - 47)
2 4	116235 /2019	19.12. 2019	WP (C) - 12963 /2012	M. K. RANA	GENE RAL		Order Dtd. 2012-12-12		WRIT BRANC H-4	(S ea t No - 46)
2 5	116236 /2019	19.12. 2019	WP (C) - 26266 /2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(S ea t No - 46)
2 6	116237 /2019	19.12. 2019	WP (C) - 14327 /2017	M. K. RANA	GENE RAL		Order Dtd. 2019-09-09			(S ea t No - 46)
2 7	116238 /2019	19.12. 2019	WP (C) - 26265 /2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(S ea t No - 46)
2 8	116239 /2019	19.12. 2019	WP (C) - 26261 /2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(S ea t No - 46)

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29	116240/2019	19.12.2019	WP (C) - 26259/2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Seat No - 46)
30	116241/2019	19.12.2019	WP (C) - 13189/2019	M. K. RAANA	GENERAL		Order Dtd. 2019-08-16			(Seat No - 46)
31	116242/2019	19.12.2019	WP (C) - 26269/2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Seat No - 46)
32	116243/2019	19.12.2019	WP (C) - 16956/2016	M.K.PRADHAN	GENERAL		Order Dtd. 2016-09-28	WRIT BRANCH (DIVISION BENCH)		(Seat No - 102)
33	116244/2019	19.12.2019	ABLAP L- 6086/2018	B. MOHAPATRA	GENERAL		Order Dtd. 2018-05-09	CRIMINAL MISC-3		(Seat No - 3)
34	116245/2019	19.12.2019	WP (C) - 26263/2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Seat No - 3)
35	116246/2019	19.12.2019	ABLAP L- 6086/2018	PADMINI BEHERA@DAS	GENERAL		Order Dtd. 2018-05-09	CRIMINAL MISC-3		(Seat No - 3)
36	116247/2019	19.12.2019	WP (C) - 21032/2019	SMITA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17	WRIT BRANCH-2		(Seat No -

										9)
37	116248/2019	19.12.2019	ABLAP L-9390/2019	B. MOAHAPATRA	GENERAL		Order Dtd. 2019-12-06			(Seat No - 9)
38	116249/2019	19.12.2019	WP (C) - 8956/2017	M.K.PRADHAN	GENERAL		Order Dtd. 2017-11-27		WRIT BRANCH-6	(Seat No - 25)
39	116250/2019	19.12.2019	WP (C) - 21033/2019	SMITA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17		WRIT BRANCH-2	(Seat No - 9)
40	116251/2019	19.12.2019	AHO-128/1993	N. N. MOHAPATRA	GENERAL		Order Dtd. 2009-04-08		M.J.C.	(Seat No - 1)
41	116252/2019	19.12.2019	WP (C) - 6795/2016	M.K.PRADHAN	GENERAL		Order Dtd. 2018-07-18		WRIT BRANCH (DIVISION BENCH)	(Seat No - 110)
42	116253/2019	19.12.2019	TRPCR L-95/2019	S. K. BEHERA	GENERAL		Order Dtd. 2019-12-12			(Seat No - 110)
43	116254/2019	19.12.2019	CMP-295/2018	P. K. DAS	GENERAL		Order Dtd. 2018-07-18		WRIT BRANCH-6	(Seat No - 24)
44	116255/2019	19.12.2019	WP (C) - 9674/2012	R.K.MOHAPATRA	GENERAL		Order Dtd. 2019-12-16			(Seat No - 24)

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45	116256/2019	19.12.2019	CRLA-408/2016	C. R. NAYAK	GENERAL		Deposition		CRIMINAL APPEAL	(Seat No - 4)
46	116257/2019	19.12.2019	CMP-1314/2019	B. MOHAPATRA	GENERAL		Order Dtd. 2019-12-12			(Seat No - 4)
47	116258/2019	19.12.2019	WP (C) - 13175/2012	R.K.MOHAPATRA	GENERAL		Order Dtd. 2019-12-16			(Seat No - 4)
48	116259/2019	19.12.2019	CRLMP - 869/2019	M. K. DAS	GENERAL		Order Dtd. 2019-12-16			(Seat No - 4)
49	116260/2019	19.12.2019	WP (C) - 375/2019	A.K.BISWAL	GENERAL		Order Dtd. 2019-12-16			(Seat No - 4)
50	116261/2019	19.12.2019	WA-194/2016	M. K. PRADHAN	GENERAL		Entire Order		M.J.C.	(Seat No - 1)
51	116262/2019	19.12.2019	WP (C) - 19005/2016	D.MOHAPATRA	GENERAL		Order Dtd. 2016-11-23		WRIT BRANCH-4	(Seat No - 46)
52	116263/2019	19.12.2019	CMP-836/2017	J. D. MUDULI	GENERAL		Order Dtd. 2018-01-04		WRIT BRANCH-6	(Seat No - 25)
53	116264/2019	19.12.2019	WP (C) -	B.K.DAS	GENERAL		Order Dtd. 2019-09-19			(Seat No -)

			13541/2014							t No - 25)
5 4	116265 /2019	19.12. 2019	RVWPE T- 260/2 018	J. BHOI	GENE RAL		Order Dtd. 2019-08-16			(S ea t No - 25)
5 5	116266 /2019	19.12. 2019	WP (C) - 15320 /2014	B.K.DAS	GENE RAL		Order Dtd. 2019-09-19			(S ea t No - 25)
5 6	116267 /2019	19.12. 2019	WP (C) - 18119 /2014	B.K.DAS	GENE RAL		Order Dtd. 2019-09-19			(S ea t No - 25)
5 7	116268 /2019	19.12. 2019	WP (C) - 5407/ 2015	J. BHOI	GENE RAL		Order Dtd. 2019-12-06			(S ea t No - 25)
5 8	116269 /2019	19.12. 2019	WP (C) - 13772 /2014	B.K.DAS	GENE RAL		Order Dtd. 2019-09-19			(S ea t No - 25)
5 9	116270 /2019	19.12. 2019	WP (C) - 18121 /2014	B.K.DAS	GENE RAL		Order Dtd. 2019-09-19			(S ea t No - 25)
6 0	116271 /2019	19.12. 2019	WP (C) - 12506 /2014	B.K.DAS	GENE RAL		Order Dtd. 2019-09-19			(S ea t No - 25)

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6 1	116272 /2019	19.12. 2019	WP (C) - 25119 /2019	M/S.SUSANTA SEKHAR MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(S ea t No - 25)
6 2	116273 /2019	19.12. 2019	WP (C) - 5942/ 2013	S. K. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(S ea t No - 25)
6 3	116274 /2019	19.12. 2019	WP (C) - 12594 /2014	B.K.DAS	GENE RAL		Order Dtd. 2019-09-19			(S ea t No - 25)
6 4	116275 /2019	19.12. 2019	WP (C) - 26502 /2019	JYOTI RANJAN SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 25)
6 5	116276 /2019	19.12. 2019	WP (C) - 25107 /2019	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2019-12-16			(S ea t No - 25)
6 6	116277 /2019	19.12. 2019	WP (C) - 21080 /2019	S.MOHAPATRA	GENE RAL		Order Dtd. 2019-12-03			(S ea t No - 25)
6 7	116278 /2019	19.12. 2019	WP (C) - 25104 /2019	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2019-12-16			(S ea t No - 25)
6 8	116279 /2019	19.12. 2019	ARBP- 1/201 9	G. ROUT	GENE RAL		Order Dtd. 2019-11-29			(S ea t

										No - 25)
69	116280/2019	19.12.2019	WP (C) - 13007/2016	P.K.NAYAK	GENERAL		Order Dtd. 2020-01-13		WRIT BRANCH (DIVISION BENCH)	(Seat No - 116)
70	116281/2019	19.12.2019	WP (C) - 14798/2013	R. K. MOHABHOI	GENERAL		Order Dtd. 2019-12-17			(Seat No - 116)
71	116282/2019	19.12.2019	WP (C) - 17553/2019	M K MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16		WRIT BRANCH (DIVISION BENCH)	(Seat No - 108)
72	116283/2019	19.12.2019	WP (C) - 7588/2015	R. K. MOHABHOI	GENERAL		Order Dtd. 2019-12-18			(Seat No - 108)
73	116284/2019	19.12.2019	WP (C) - 16393/2019	BIJAYA KUMAR MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Seat No - 108)
74	116285/2019	19.12.2019	OJC-4411/1997	D.R. SENAPATI	GENERAL		Order Dtd. 1998-12-02		WRIT BRANCH-1	(Seat No - 3)
75	116286/2019	19.12.2019	WP (C) - 16698/2015	N K ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No - 3)
76	116287/2019	19.12.2019	WP (C) -	J. BHOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Seat No - 3)

			25369 /2019			CE'S COURT			t No - 3)
7 7	116288 /2019	19.12. 2019	WP (C) - 9693/ 2003	M. K. RANA	GENE RAL		Order Dtd. 2008-12-12	WRIT BRANC H-3	(S ea t No - 33)
7 8	116289 /2019	19.12. 2019	WP (C) - 25847 /2019	G. C. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2019-12-16		(S ea t No - 33)
7 9	116290 /2019	19.12. 2019	WP (C) - 13162 /2006	M. K. RANA	GENE RAL		Order Dtd. 2019-11-29		(S ea t No - 33)
8 0	116291 /2019	19.12. 2019	WP (C) - 18563 /2019	SURENDRA DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13		(S ea t No - 33)
8 1	116292 /2019	19.12. 2019	WP (C) - 17689 /2019	M/S P.C. CHHINCHANI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16		(S ea t No - 33)
8 2	116293 /2019	19.12. 2019	WP (C) - 22486 /2017	M. K. RANA	GENE RAL		Order Dtd. 2019-11-26	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 4)
8 3	116294 /2019	19.12. 2019	WP (C) - 17689 /2019	R.K. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16		(S ea t No - 10 4)

84	116295/2019	19.12.2019	CRLA-484/2010	M. K. RANA	GENERAL		Order Dtd. 2019-12-10			(Seat No - 104)
85	116296/2019	19.12.2019	WP(C) - 25511/2019	G.C. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No - 104)
86	116297/2019	19.12.2019	WP(C) - 25407/2014	P K DASH	C.O.	COURT NO. 19	Order Dtd. 2019-12-12			(Seat No - 104)
87	116298/2019	19.12.2019	ABLAP L-6955/2015	M. K. RANA	GENERAL		Order Dtd. 2016-01-13		CRMINAL MISC-2	(Seat No - 17)
88	116299/2019	19.12.2019	WP(C) - 24698/2019	D.K. MOHANTY	C.O.		Order Dtd. 2019-12-12			(Seat No - 17)
89	116300/2019	19.12.2019	CRLA-625/2019	M. K. RANA	GENERAL		Order Dtd. 2019-12-12			(Seat No - 17)
90	116301/2019	19.12.2019	WP(C) - 25407/2014	I PANDA	C.O.	COURT NO. 19	Order Dtd. 2019-12-12			(Seat No - 17)
91	116302/2019	19.12.2019	WP(C) - 20804/2016	M. K. RANA	GENERAL		Order Dtd. 2017-03-22		WRIT BRANCH-3	(Seat No)

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9 2	116303 /2019	19.12. 2019	WP (C) - 2869/ 2008	P.R. SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13			(S ea t No - 11)
9 3	116304 /2019	19.12. 2019	WP (C) - 21744 /2018	M. K. RANA	GENE RAL		Order Dtd. 2019-07-10			(S ea t No - 11)
9 4	116305 /2019	19.12. 2019	WP (C) - 2869/ 2008	R.K. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13			(S ea t No - 11)
9 5	116306 /2019	19.12. 2019	WP (C) - 20269 /2017	M. K. RANA	GENE RAL		Order Dtd. 2019-12-11			(S ea t No - 11)
9 6	116307 /2019	19.12. 2019	WP (C) - 25095 /2019	A.K.MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-12			(S ea t No - 11)
9 7	116308 /2019	19.12. 2019	WP (C) - 24697 /2019	D.K. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-12			(S ea t No - 11)
9 8	116309 /2019	19.12. 2019	OJC- 2186/ 1987	S. PATTNAIK	GENE RAL		Order Dtd. 1988-01- 25Misc.case,			(S ea t No - 11)
9	116310	19.12.	WP (C)	J. BHOI	C.O.	CHIEF	Order Dtd.			(S

9	/2019	2019	- 11649 /2019			JUSTI CE'S COURT	2019-12-16			ea t No - 11)
1 0 0	116311 /2019	19.12. 2019	WP (C) - 8413/ 2010	LOKANATH PRADHAN	GENE RAL		Plaint	WRITT EN STATE MENT		(S ea t No - 11)
1 0 1	116312 /2019	19.12. 2019	WP (C) - 21745 /2014	R.K. BARIK	C.O.	COURT NO. 9	Order Dtd. 2019-12-16			(S ea t No - 11)
1 0 2	116313 /2019	19.12. 2019	WP (C) - 25389 /2014	I. PANDA	C.O.	COURT NO. 19	Order Dtd. 2019-12-12			(S ea t No - 11)
1 0 3	116314 /2019	19.12. 2019	WP (C) - 25389 /2014	P.K. DASH	C.O.	COURT NO. 19	Order Dtd. 2019-12-12			(S ea t No - 11)
1 0 4	116315 /2019	19.12. 2019	WP (C) - 25407 /2014	L N SAHOO	C.O.	COURT NO. 19	Order Dtd. 2019-12-12			(S ea t No - 11)
1 0 5	116316 /2019	19.12. 2019	WP (C) - 5542/ 2019	R.K. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 11)
1 0 6	116317 /2019	19.12. 2019	WP (C) - 25878 /2019	U. P. BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 11)

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107	116318/2019	19.12.2019	CMAPL - 538/2018	R R DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Seat No - 11)
108	116319/2019	19.12.2019	WP (C) - 16394/2019	BIJAYA KUMAR MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16	WRIT BRANCH (DIVISION BENCH)		(Seat No - 112)
109	116320/2019	19.12.2019	WP (C) - 16395/2019	BIJAYA KUMAR MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Seat No - 112)
110	116321/2019	19.12.2019	WP (C) - 25742/2019	G. SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Seat No - 112)
111	116322/2019	19.12.2019	WP (C) - 25384/2019	A.K. BHUYAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Seat No - 112)
112	116323/2019	19.12.2019	WP (C) - 25388/2019	A.K. BHUYAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Seat No - 112)
113	116324/2019	19.12.2019	WP (C) - 24820/2019	A.PATTNAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No - 112)
111	116325/2019	19.12.2019	WP (C) -	A.PATTNAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No - 112)

4			24819 /2019			CE'S COURT				t No - 11 2)
1 1 5	116326 /2019	19.12. 2019	CONTC - 2385/ 2019	AJAY KUMAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(S ea t No - 11 2)
1 1 6	116327 /2019	19.12. 2019	WP (C) - 25406 /2014	P.K. DASH	C.O.	COURT NO. 19	Order Dtd. 2019-12-12			(S ea t No - 11 2)
1 1 7	116328 /2019	19.12. 2019	WP (C) - 25406 /2014	I. PANDA	C.O.	COURT NO. 19	Order Dtd. 2019-12-12			(S ea t No - 11 2)
1 1 8	116329 /2019	19.12. 2019	WP (C) - 25019 /2019	TAPAN KU NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13			(S ea t No - 11 2)
1 1 9	116330 /2019	19.12. 2019	WP (C) - 26271 /2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(S ea t No - 11 2)
1 2 0	116331 /2019	19.12. 2019	WP (C) - 22281 /2019	N.K. ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 11 2)
1 2 1	116332 /2019	19.12. 2019	ABLAP L- 10590 /2019	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(S ea t No - 11

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1 2 2	116333 /2019	19.12. 2019	WP (C) - 25188 /2019	H.K. PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13			(S ea t No - 11 2)
1 2 3	116334 /2019	19.12. 2019	ABLAP L- 10591 /2019	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(S ea t No - 11 2)
1 2 4	116335 /2019	19.12. 2019	WP (C) - 25239 /2019	K.N.SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 11 2)
1 2 5	116336 /2019	19.12. 2019	ABLAP L- 10595 /2019	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(S ea t No - 11 2)
1 2 6	116337 /2019	19.12. 2019	WP (C) - 24811 /2019	A PATTNAIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13			(S ea t No - 11 2)
1 2 7	116338 /2019	19.12. 2019	ABLAP L- 10566 /2019	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(S ea t No - 11 2)
1 2 8	116339 /2019	19.12. 2019	WP (C) - 12247 /2015	R. NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 4)
1 2 9	116340 /2019	19.12. 2019	WP (C) - 23985	P K BARIK	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2019-12-13			(S ea t

			/2019			COURT				No - 104)
130	116341/2019	19.12.2019	ABLAP L-10568/2019	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No - 104)
131	116342/2019	19.12.2019	WP (C) - 25503/2019	M.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Seat No - 104)
132	116343/2019	19.12.2019	ABLAP L-10537/2019	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No - 104)
133	116344/2019	19.12.2019	WP (C) - 25190/2019	H K PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No - 104)
134	116345/2019	19.12.2019	WP (C) - 21043/2019	M/S.ANTARYAMI SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16		WRIT BRANCH (DIVISION BENCH)	(Seat No - 112)
135	116346/2019	19.12.2019	WP (C) - 24822/2019	A PATTNAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No - 112)
136	116347/2019	19.12.2019	ABLAP L-10293/2019	M. N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 112)

1 3 7	116348 /2019	19.12. 2019	WP (C) - 25241 /2019	K.N.SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 11 2)
1 3 8	116349 /2019	19.12. 2019	WP (C) - 25158 /2019	M R SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13			(S ea t No - 11 2)
1 3 9	116350 /2019	19.12. 2019	WP (C) - 25079 /2019	A.K. BHUYAN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 11 2)
1 4 0	116351 /2019	19.12. 2019	WP (C) - 24837 /2019	A PATTNAIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13			(S ea t No - 11 2)
1 4 1	116352 /2019	19.12. 2019	WP (C) - 25077 /2019	A.K. BHUYAN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 11 2)
1 4 2	116353 /2019	19.12. 2019	CRLMC - 3818/ 2013	M/S.H.N.MOH APATRA	GENE RAL		Order Dtd. 2014-01-24		CRIMI NAL MISC- 3	(S ea t No - 3)
1 4 3	116354 /2019	19.12. 2019	WP (C) - 25078 /2019	A.K. BHUYAN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 3)
1 4 4	116355 /2019	19.12. 2019	WP (C) - 5464/ 2019	P. NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 3)

145	116356 /2019	19.12. 2019	WP (C) - 22495 /2015	B.D.BISWAL	C.O.	LOKAD ALAT1	Order Dtd. 2019-12-16			(S ea t No - 3)
146	116357 /2019	19.12. 2019	WP (C) - 25178 /2019	GYANENDRA CHANDRA SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 3)
147	116358 /2019	19.12. 2019	WP (C) - 25181 /2019	GYANENDRA CHANDRA SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 3)
148	116359 /2019	19.12. 2019	WP (C) - 25233 /2019	P C DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13			(S ea t No - 3)
149	116360 /2019	19.12. 2019	WP (C) - 25370 /2019	J. BHOI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 3)
150	116361 /2019	19.12. 2019	WP (C) - 25307 /2019	B.K.MAHARAN A	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 3)
151	116362 /2019	19.12. 2019	WP (C) - 25377 /2019	H.K. PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 3)
152	116363 /2019	19.12. 2019	BLAPL - 8780/ 2019	S. P. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(S ea t No - 3)
153	116364 /2019	19.12. 2019	WP (C) - 24506 /2019	P.K. JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No -

										3)
1 5 4	116365 /2019	19.12. 2019	BLAPL - 3918/ 2019	N. MOHAPATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-16			(S ea t No - 3)
1 5 5	116366 /2019	19.12. 2019	WP (C) - 22199 /2019	H.K. DASH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 3)
1 5 6	116367 /2019	19.12. 2019	WP (C) - 25231 /2019	P C DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13			(S ea t No - 3)
1 5 7	116368 /2019	19.12. 2019	WP (C) - 25496 /2019	M.K. NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 3)
1 5 8	116369 /2019	19.12. 2019	WP (C) - 17472 /2017	S. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 3)
1 5 9	116370 /2019	19.12. 2019	WP (C) - 24818 /2019	A.PATTNAIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13			(S ea t No - 3)
1 6 0	116371 /2019	19.12. 2019	CRLRE V- 598/2 019	ANIL SAHOO	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(S ea t No - 3)
1 6 1	116372 /2019	19.12. 2019	WP (C) - 24816 /2019	A.PATTNAIK	C.O.	COURT NO. 7	Order Dtd. 2019-12-13			(S ea t No - 3)
1 6 2	116373 /2019	19.12. 2019	WP (C) - 8228/ 2014	P.C. DAS	C.O.	COURT NO. 7	Order Dtd. 2019-12-16			(S ea t No

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1 6 3	116374 /2019	19.12. 2019	ABLAP L- 17629 /2019	N. K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 3)
1 6 4	116375 /2019	19.12. 2019	WP (C) - 25230 /2019	P C DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13			(S ea t No - 3)
1 6 5	116376 /2019	19.12. 2019	WP (C) - 23473 /2019	M. MOHAPATRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 3)
1 6 6	116377 /2019	19.12. 2019	ABLAP L- 10672 /2019	S. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 3)
1 6 7	116378 /2019	19.12. 2019	WP (C) - 25226 /2019	P C DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13			(S ea t No - 3)
1 6 8	116379 /2019	19.12. 2019	WP (C) - 8652/ 2016	M.N. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 3)
1 6 9	116380 /2019	19.12. 2019	WP (C) - 25228 /2019	PRAHALLAD DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13			(S ea t No - 3)
1 7 0	116381 /2019	19.12. 2019	WP (C) - 8543/ 2006	S. MOHARANA	C.O.	COURT NO. 4	Order Dtd. 2019-12-13			(S ea t No - 3)
1 7 1	116382 /2019	19.12. 2019	WP (C) - 25229	PRAHALLAD DAS	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2019-12-13			(S ea t

			/2019			COURT				No - 3)
172	116383 /2019	19.12. 2019	WP (C) - 8543/2006	D. SETHI, ADV	C.O.	COURT NO. 4	Order Dtd. 2019-12-13			(Seat No - 3)
173	116384 /2019	19.12. 2019	WP (C) - 8543/2006	L. MOHANTY	C.O.	COURT NO. 4	Order Dtd. 2019-12-13			(Seat No - 3)
174	116385 /2019	19.12. 2019	WP (C) - 4307/2018	R R DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16		WRIT BRANCH (DIVISION BENCH)	(Seat No - 112)
175	116386 /2019	19.12. 2019	WP (C) - 4392/2018	P K LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Seat No - 112)
176	116387 /2019	19.12. 2019	WP (C) - 4392/2018	R CH. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Seat No - 112)
177	116388 /2019	19.12. 2019	CRLA-242/2011	H. K. PANDA	C.O.	COURT NO. 5	Order Dtd. 2019-12-18		CRIMINAL APPEAL	(Seat No - 2)
178	116389 /2019	19.12. 2019	WP (C) - 20516/2018	R K OJHA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Seat No - 2)
179	116390 /2019	19.12. 2019	WP (C) - 15816/2016	M.K. PANDA	C.O.	COURT NO. 8	Order Dtd. 2019-12-13			(Seat No -

										2)
180	116391/2019	19.12.2019	WP (C) - 23863/2019	P K JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No - 2)
181	116392/2019	19.12.2019	WP (C) - 15816/2016	P. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2019-12-13			(Seat No - 2)
182	116393/2019	19.12.2019	WP (C) - 25225/2019	P C DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No - 2)
183	116394/2019	19.12.2019	WP (C) - 6645/2015	D. SAMAL	C.O.	COURT NO. 8	Order Dtd. 2019-12-17		WRIT BRANCH-2	(Seat No - 34)
184	116395/2019	19.12.2019	WP (C) - 25797/2019	MITHUN DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No - 34)
185	116396/2019	19.12.2019	WP (C) - 16703/2018	M. MAHAPATRA	C.O.	DR (J)	Order Dtd. 2019-12-17			(Seat No - 34)
186	116397/2019	19.12.2019	WP (C) - 800/2018	S. SAMAL	GENERAL		Order Dtd. 2018-03-19		WRIT BRANCH-6	(Seat No - 36)
187	116398/2019	19.12.2019	WP (C) - 16703/2018	M. DAS	C.O.	DR (J)	Order Dtd. 2019-12-17			(Seat No - 36)

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188	116399/2019	19.12.2019	WP (C) - 16637/2018	NANDA KISHORE ROUT	C.O.	COURT NO. 5	Order Dtd. 2019-12-18		WRIT BRANCH-3	(Seat No - 13)
189	116400/2019	19.12.2019	WP (C) - 22400/2017	S.K. SINGH	C.O.	COURT NO. 8	Order Dtd. 2019-12-12			(Seat No - 13)
190	116401/2019	19.12.2019	WP (C) - 25797/2019	MITHUN DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No - 13)
191	116402/2019	19.12.2019	WP (C) - 22400/2017	T.K. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2019-12-12			(Seat No - 13)
192	116403/2019	19.12.2019	WP (C) - 24905/2017	P.SAHOO	GENERAL		Order Dtd. 2019-12-13			(Seat No - 13)
193	116404/2019	19.12.2019	WP (C) - 13129/2015	S.K. RATH	C.O.		Order Dtd. 2019-12-12			(Seat No - 13)
194	116405/2019	19.12.2019	CMP-1306/2019	G SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2019-12-17		WRIT BRANCH-6	(Seat No - 35)
195	116406/2019	19.12.2019	CRLMP - 1507/	S. BARIK	C.O.	COURT NO. 17	Order Dtd. 2019-12-18			(Seat No - 13)

			2019							No - 35)
196	116407/2019	19.12.2019	CRLMP - 1557/2019	D.K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2019-12-18			(Seat No - 35)
197	116408/2019	19.12.2019	WP (C) - 22142/2019	RATIKANTA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-18			(Seat No - 35)
198	116409/2019	19.12.2019	CRLMP - 1628/2019	NIRANJAN MAHARANA	C.O.	COURT NO. 17	Order Dtd. 2019-12-18			(Seat No - 35)
199	116410/2019	19.12.2019	WPCRL - 105/2019	SK. KALIMUDDIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-18			(Seat No - 35)
200	116411/2019	19.12.2019	WP (C) - 22157/2019	D.K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2019-12-18			(Seat No - 35)
201	116412/2019	19.12.2019	CONTC - 2528/2019	MOHAN BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-18			(Seat No - 35)
202	116413/2019	19.12.2019	RPFAM - 89/2018	M R SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Seat No - 35)

203	116414/2019	19.12.2019	MATA-168/2019	B. B. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-18			(Seat No - 35)
204	116415/2019	19.12.2019	WP (C) - 24905/2017	M. K. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No - 35)
205	116416/2019	19.12.2019	WP (C) - 22568/2019	M/S.BHOJARA J SETH	C.O.	COURT NO. 17	Order Dtd. 2019-12-18			(Seat No - 35)
206	116417/2019	19.12.2019	CRLA-775/2019	HARIHAR SUNDARA	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Seat No - 35)
207	116418/2019	19.12.2019	FAO-541/2014	R.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEAL SEC.	(Seat No - 5)
208	116419/2019	19.12.2019	WP (C) - 23801/2019	S. K. SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No - 5)
209	116420/2019	19.12.2019	WP (C) - 24202/2019	A.K. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2019-12-18		WRIT BRANCH-8	(Seat No - 29)
210	116421/2019	19.12.2019	WP (C) - 23860/2019	P. C. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No - 29)

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2 1 1	116422 /2019	19.12. 2019	FAO- 541/2 014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEA L SEC.	(S ea t No - 5)
2 1 2	116423 /2019	19.12. 2019	WP(C) - 11168 /2004	M.SUBUDHI	GENE RAL		Order Dtd. 2005-09-05		WRIT BRANC H-3	(S ea t No - 28)
2 1 3	116424 /2019	19.12. 2019	WP(C) - 23858 /2019	P. C. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13			(S ea t No - 28)
2 1 4	116425 /2019	19.12. 2019	CRLA- 524/2 019	R K MALLICK	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(S ea t No - 28)
2 1 5	116426 /2019	19.12. 2019	WP(C) - 22453 /2019	B. BARIK	C.O.	COURT NO. 17	Order Dtd. 2019-12-18			(S ea t No - 28)
2 1 6	116427 /2019	19.12. 2019	FAO- 539/2 014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEA L SEC.	(S ea t No - 5)
2 1 7	116428 /2019	19.12. 2019	WP(C) - 23865 /2019	P. K. JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13			(S ea t No - 5)
2 1 8	116429 /2019	19.12. 2019	CRLMP - 1711/ 2019	B. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2019-12-18			(S ea t No - 5)

219	116430/2019	19.12.2019	CRLA-823/2019	B N MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2019-12-16			(Seat No - 5)
220	116431/2019	19.12.2019	CRLMP - 1711/2019	B. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2019-12-18			(Seat No - 5)
221	116432/2019	19.12.2019	ABLAP L- 14217/2019	B. DAS	C.O.	COURT NO. 3	Order Dtd. 2019-12-11			(Seat No - 5)
222	116433/2019	19.12.2019	WP (C) - 22273/2019	S K MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019-12-18			(Seat No - 5)
223	116434/2019	19.12.2019	WP (C) - 24740/2017	K.P.BEHERA	GENERAL		Order Dtd. 2019-12-16			(Seat No - 5)
224	116435/2019	19.12.2019	ABLAP L- 16445/2019	M/S AJAYA KUMAR PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2019-12-13			(Seat No - 5)
225	116436/2019	19.12.2019	WP (C) - 25900/2019	ARUN KUMAR JATI	C.O.	COURT NO. 9	Order Dtd. 2019-12-18			(Seat No - 5)
226	116437/2019	19.12.2019	ABLAP L- 2569/2019	M.N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-16		CRIMINAL MISC-3	(Seat No - 18)
227	116438/2019	19.12.2019	FAO-540/2014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEAL SEC.	(Seat No

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2 2 8	116439 /2019	19.12. 2019	WP (C) - 7471/ 2019	MOHAN BEHERA	GENE RAL		Order Dtd. 2019-12-06			(S ea t No - 5)
2 2 9	116440 /2019	19.12. 2019	ABLAP L- 14372 /2019	A. C. BADU	C.O.	COURT NO. 3	Order Dtd. 2019-12-17			(S ea t No - 5)
2 3 0	116441 /2019	19.12. 2019	WP (C) - 25869 /2019	PRASANJIT BEHERA	C.O.	COURT NO. 9	Order Dtd. 2019-12-18			(S ea t No - 5)
2 3 1	116442 /2019	19.12. 2019	ABLAP L- 14712 /2019	S. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 5)
2 3 2	116443 /2019	19.12. 2019	WP (C) - 7471/ 2019	MOHAN BEHERA	GENE RAL		Order Dtd. 2019-12-06			(S ea t No - 5)
2 3 3	116444 /2019	19.12. 2019	WP (C) - 25565 /2019	S K SWAIN	C.O.		Order Dtd. 2019-12-18			(S ea t No - 5)
2 3 4	116445 /2019	19.12. 2019	BLAPL - 9778/ 2019	R.K.DEHURY	C.O.	COURT NO. 2	Order Dtd. 2019-12-18			(S ea t No - 5)
2 3 5	116446 /2019	19.12. 2019	WP (C) - 7471/ 2019	MOHAN BEHERA	GENE RAL		Order Dtd. 2019-12-06			(S ea t No - 5)
2 3 6	116447 /2019	19.12. 2019	WP (C) - 25563	S K SWAIN	C.O.		Order Dtd. 2019-12-18			(S ea t

			/2019							No - 5)
2 3 7	116448 /2019	19.12. 2019	BLAPL - 9549/ 2019	P.K. LENKA	C.O.	COURT NO. 2	Order Dtd. 2019-12-18			(S ea t No - 5)
2 3 8	116449 /2019	19.12. 2019	WP(C) - 24245 /2019	R.K.DEHURY	GENE RAL		Order Dtd. 2019-12-11			(S ea t No - 5)
2 3 9	116450 /2019	19.12. 2019	BLAPL - 9543/ 2019	R.K.DEHURY	C.O.	COURT NO. 2	Order Dtd. 2019-12-18			(S ea t No - 5)
2 4 0	116451 /2019	19.12. 2019	CRLMC - 2503/ 2019	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(S ea t No - 5)
2 4 1	116452 /2019	19.12. 2019	BLAPL - 9503/ 2019	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2019-12-18			(S ea t No - 5)
2 4 2	116453 /2019	19.12. 2019	WP(C) - 20858 /2019	A.K.ROUT	GENE RAL		Order Dtd. 2019-11-08			(S ea t No - 5)
2 4 3	116454 /2019	19.12. 2019	BLAPL - 9502/ 2019	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2019-12-18			(S ea t No - 5)
2 4 4	116455 /2019	19.12. 2019	CRLMC - 2857/ 2019	R MALLICK	C.O.	COURT NO. 1	Order Dtd. 2019-11-28			(S ea t No - 5)
2 4	116456 /2019	19.12. 2019	BLAPL -	J.P. KAR	C.O.	COURT NO. 2	Order Dtd. 2019-12-18			(S ea

5			9422/ 2019			OLD				t No - 5)
2 4 6	116457 /2019	19.12. 2019	CRLMC - 2089/ 2019	R B MISHRA	C.O.	COURT NO. 1	Order Dtd. 2019-09-04			(S ea t No - 5)
2 4 7	116458 /2019	19.12. 2019	BLAPL - 9405/ 2019	M/S TUKUNI KU. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-18			(S ea t No - 5)
2 4 8	116459 /2019	19.12. 2019	FAO- 542/2 014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEA L SEC.	(S ea t No - 5)
2 4 9	116460 /2019	19.12. 2019	ABLAP L- 14713 /2019	K. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 5)
2 5 0	116461 /2019	19.12. 2019	BLAPL - 9378/ 2019	G.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2019-12-18			(S ea t No - 5)
2 5 1	116462 /2019	19.12. 2019	ABLAP L- 14781 /2019	JAGANNATH KAMILA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 5)
2 5 2	116463 /2019	19.12. 2019	FAO- 543/2 014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEA L SEC.	(S ea t No - 5)
2 5 3	116464 /2019	19.12. 2019	BLAPL - 9367/ 2019	A.K. JATI	C.O.	COURT NO. 23	Order Dtd. 2019-12-18			(S ea t No - 5)
2	116465	19.12.	ABLAP	BALARAM	C.O.	COURT	Order Dtd.			(S

54	/2019	2019	L-14797/2019	SINGH		NO. 1	2019-12-17			eat No - 5)
255	116466/2019	19.12.2019	WP (C) - 8512/2010	K.C.SAHOO	GENERAL		Order Dtd. 2016-03-16		WRIT BRANC H-5	(Seat No - 23)
256	116467/2019	19.12.2019	BLAPL - 9333/2019	S. ROUT	C.O.	COURT NO. 2	Order Dtd. 2019-12-18			(Seat No - 23)
257	116468/2019	19.12.2019	FAO-544/2014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEAL SEC.	(Seat No - 5)
258	116469/2019	19.12.2019	ABLAP L-14716/2019	SUVENDU BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 5)
259	116470/2019	19.12.2019	ABLAP L-14787/2019	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 5)
260	116471/2019	19.12.2019	CRLMC - 2089/2019	PRASANJIT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-09-04			(Seat No - 5)
261	116472/2019	19.12.2019	WP (C) - 24987/2019	B.K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Seat No - 5)
262	116473/2019	19.12.2019	WP (C) - 2700/2013	S.S.BISWAL	GENERAL		Order Dtd. 2019-12-05			(Seat No

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263	116474/2019	19.12.2019	FAO-545/2014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEAL SEC.	(Seat No - 5)
264	116475/2019	19.12.2019	ABLAP L-15016/2019	RAHUL SETHI	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 5)
265	116476/2019	19.12.2019	BLAPL - 9260/2019	H.K. PATRA	C.O.	COURT NO. 9	Order Dtd. 2019-12-18			(Seat No - 5)
266	116477/2019	19.12.2019	WP (C) - 20990/2012	G. K. TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Seat No - 5)
267	116478/2019	19.12.2019	BLAPL - 9256/2019	R.K. MALLICK	C.O.	COURT NO. 9	Order Dtd. 2019-12-18			(Seat No - 5)
268	116479/2019	19.12.2019	WP (C) - 25925/2017	S.K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No - 5)
269	116480/2019	19.12.2019	CRLMC - 2823/2019	A C BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-10			(Seat No - 5)
270	116481/2019	19.12.2019	WP (C) - 23765/2017	S.S.BISWAL	GENERAL		Order Dtd. 2017-11-22		WRIT BRANCH-6	(Seat No - 35)
271	116482/2019	19.12.2019	ABLAP L-	H. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 5)

1			15526 /2019							t No - 35)
2 7 2	116483 /2019	19.12. 2019	BLAPL - 9242/ 2019	P.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2019-12-18			(S ea t No - 35)
2 7 3	116484 /2019	19.12. 2019	CRLMC - 3381/ 2019	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(S ea t No - 35)
2 7 4	116485 /2019	19.12. 2019	OCRMC - 746/2 001	S.BARIK	GENE RAL		Order Dtd. 2017-07-28	CONTE MPT		(S ea t No - 1))
2 7 5	116486 /2019	19.12. 2019	BLAPL - 9223/ 2019	C. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2019-12-18			(S ea t No - 1))
2 7 6	116487 /2019	19.12. 2019	ABLAP L- 15594 /2019	H. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 1))
2 7 7	116488 /2019	19.12. 2019	FAO- 546/2 014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13	MISC. APPEA L SEC.		(S ea t No - 5))
2 7 8	116489 /2019	19.12. 2019	CRLMC - 2860/ 2019	P K SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-10			(S ea t No - 5))
2 7 9	116490 /2019	19.12. 2019	BLAPL - 9160/ 2019	P.K. PANI	C.O.	COURT NO. 2	Order Dtd. 2019-12-18			(S ea t No)

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280	116491/2019	19.12.2019	ABLAP L-15593/2019	H. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 5)
281	116492/2019	19.12.2019	ABLAP L-14594/2019	M.NAYAK	GENERAL		Order Dtd. 2019-11-06			(Seat No - 5)
282	116493/2019	19.12.2019	ABLAP L-16587/2019	S. ROUT	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Seat No - 5)
283	116494/2019	19.12.2019	BLAPL - 9156/2019	R.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2019-12-18			(Seat No - 5)
284	116495/2019	19.12.2019	ABLAP L-15909/2019	M/S S.P. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 5)
285	116496/2019	19.12.2019	BLAPL - 9090/2019	C. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-18			(Seat No - 5)
286	116497/2019	19.12.2019	CRLMC - 2807/2018	N.SEN	GENERAL		Order Dtd. 2018-12-08		CRIMINAL MISC-1	(Seat No - 5)
287	116498/2019	19.12.2019	FAO-547/2014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEAL SEC.	(Seat No - 5)
288	116499/2019	19.12.2019	ABLAP L-15917	M/S S.P. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-17			(Seat No - 5)

			/2019							No - 5)
289	116500/2019	19.12.2019	BLAPL - 9077/2019	S.KANHAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-18			(Seat No - 5)
290	116501/2019	19.12.2019	BLAPL - 9115/2019	ARUN KUMAR JATI	C.O.	COURT NO. 9	Order Dtd. 2019-11-25			(Seat No - 5)
291	116502/2019	19.12.2019	CRLMC - 52/2015	L.DASH	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Seat No - 5)
292	116503/2019	19.12.2019	ABLAP L- 12913/2019	A PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2019-11-20			(Seat No - 5)
293	116504/2019	19.12.2019	ABLAP L- 2147/2018	HAREKRUSHNA DASH	C.O.	COURT NO. 9	Order Dtd. 2018-12-12		CRIMINAL MISC-1	(Seat No - 8)
294	116505/2019	19.12.2019	BLAPL - 9074/2019	H.S. PAIKRAY	C.O.	COURT NO. 7	Order Dtd. 2019-12-18			(Seat No - 8)
295	116506/2019	19.12.2019	CRLA- 515/2015	J.MENDALI	GENERAL		Order Dtd. 2015-11-09		CRIMINAL APPEAL	(Seat No - 5)
296	116507/2019	19.12.2019	ABLAP L- 8402/2019	P. K. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2019-11-26			(Seat No - 5)
299	116508/2019	19.12.2019	BLAPL -	P.K.MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2019-12-18			(Seat No - 5)

7			9074/ 2019							t No - 5)
2 9 8	116509 /2019	19.12. 2019	FAO- 548/2 014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEA L SEC.	(S ea t No - 5)
2 9 9	116510 /2019	19.12. 2019	ABLAP L- 10153 /2019	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(S ea t No - 5)
3 0 0	116511 /2019	19.12. 2019	WP(C) - 7300/ 2018	N.K.SATAPAT HY	GENE RAL		Order Dtd. 2019-11-18			(S ea t No - 5)
3 0 1	116512 /2019	19.12. 2019	ABLAP L- 12913 /2019	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-11-20			(S ea t No - 5)
3 0 2	116513 /2019	19.12. 2019	ABLAP L- 13519 /2019	JAGANNATH KAMILA	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(S ea t No - 5)
3 0 3	116514 /2019	19.12. 2019	BLAPL - 8962/ 2019	P.K. LENKA	C.O.	COURT NO. 2	Order Dtd. 2019-12-18			(S ea t No - 5)
3 0 4	116515 /2019	19.12. 2019	ABLAP L- 11275 /2019	S. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 5)
3 0 5	116516 /2019	19.12. 2019	FAO- 549/2 019	P.K.PANI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13		MISC. APPEA L SEC.	(S ea t No - 5)
3	116517	19.12.	ABLAP	B DAS	C.O.	COURT	Order Dtd.			(S

06	/2019	2019	L-12913/2019			NO. 1	2019-11-20			eat No - 5)
307	116518/2019	19.12.2019	ABLAP L-11035/2019	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(Seat No - 5)
308	116519/2019	19.12.2019	BLAPL - 8667/2019	S. BARIK	C.O.	COURT NO. 23	Order Dtd. 2019-12-18			(Seat No - 5)
309	116520/2019	19.12.2019	WP(C) - 24158/2019	S.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Seat No - 5)
310	116521/2019	19.12.2019	FAO-550/2014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEAL SEC.	(Seat No - 5)
311	116522/2019	19.12.2019	ABLAP L-11048/2019	M/S.BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(Seat No - 5)
312	116523/2019	19.12.2019	ABLAP L-12913/2019	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2019-11-20			(Seat No - 5)
313	116524/2019	19.12.2019	ABLAP L-10953/2019	B.P. TANGA	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(Seat No - 5)
314	116525/2019	19.12.2019	ABLAP L-11052/2019	P. K. PANI	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(Seat No - 5)

3 1 5	116526 /2019	19.12. 2019	ABLAP L- 10927 /2019	M.K. PANI	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(S ea t No - 5)
3 1 6	116527 /2019	19.12. 2019	WP (C) - 24702 /2019	D. BISWAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 5)
3 1 7	116528 /2019	19.12. 2019	CRLMC - 2912/ 2019	P K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-11-18			(S ea t No - 5)
3 1 8	116529 /2019	19.12. 2019	ABLAP L- 11053 /2019	B. R. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(S ea t No - 5)
3 1 9	116530 /2019	19.12. 2019	ABLAP L- 10923 /2019	R.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(S ea t No - 5)
3 2 0	116531 /2019	19.12. 2019	WP (C) - 24814 /2019	A. PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(S ea t No - 5)
3 2 1	116532 /2019	19.12. 2019	CRLMC - 2780/ 2019	M K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-10		CRMIN AL MISC- 2	(S ea t No - 11)
3 2 2	116533 /2019	19.12. 2019	ABLAP L- 10890 /2019	M.M.SATAPAT HY	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(S ea t No - 11)
3 2 3	116534 /2019	19.12. 2019	OJC- 15392 /1998	Y. DAS	GENE RAL		Order Dtd. 2016-04-07		WRIT BRANC H-6	(S ea t

										No - 35)
3 2 4	116535 /2019	19.12. 2019	ABLAP L- 11276 /2019	S. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 35)
3 2 5	116536 /2019	19.12. 2019	CRLMC - 3046/ 2019	S R KAR	C.O.	COURT NO. 1	Order Dtd. 2019-11-26			(S ea t No - 35)
3 2 6	116537 /2019	19.12. 2019	FAO- 551/2 014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEA L SEC.	(S ea t No - 5)
3 2 7	116538 /2019	19.12. 2019	WP (C) - 24824 /2019	A. PATTNAIK	C.O.	COURT NO. 22	Order Dtd. 2019-12-13			(S ea t No - 5)
3 2 8	116539 /2019	19.12. 2019	ABLAP L- 12475 /2019	LINGARAJ DASH	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(S ea t No - 5)
3 2 9	116540 /2019	19.12. 2019	ABLAP L- 10874 /2019	P.S. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(S ea t No - 5)
3 3 0	116541 /2019	19.12. 2019	ABLAP L- 10843 /2019	P. R. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 5)
3 3 1	116542 /2019	19.12. 2019	WP (C) - 24825 /2019	A. PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(S ea t No - 5)

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3 3 2	116543 /2019	19.12. 2019	ABLAP L- 10869 /2019	RITURANJAN CHHOTARAY	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(S ea t No - 5)
3 3 3	116544 /2019	19.12. 2019	FAO- 552/2 014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEA L SEC.	(S ea t No - 5)
3 3 4	116545 /2019	19.12. 2019	CRLMC - 1687/ 2019	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(S ea t No - 5)
3 3 5	116546 /2019	19.12. 2019	ABLAP L- 10840 /2019	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 5)
3 3 6	116547 /2019	19.12. 2019	WP (C) - 24834 /2019	A. PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(S ea t No - 5)
3 3 7	116548 /2019	19.12. 2019	ABLAP L- 10901 /2019	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(S ea t No - 5)
3 3 8	116549 /2019	19.12. 2019	ABLAP L- 10816 /2019	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 5)
3 3 9	116550 /2019	19.12. 2019	FAO- 553/2 014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEA L SEC.	(S ea t No - 5)
3 4 0	116551 /2019	19.12. 2019	ABLAP L- 10928 /2019	R.N. DASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(S ea t No

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341	116552/2019	19.12.2019	ABLAP L-10800/2019	J. KAMILA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 5)
342	116553/2019	19.12.2019	ABLAP L-10997/2019	M/S.BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(Seat No - 5)
343	116554/2019	19.12.2019	ABLAP L-10815/2019	SAILENDRA BISWAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 5)
344	116555/2019	19.12.2019	FAO-554/2014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEAL SEC.	(Seat No - 5)
345	116556/2019	19.12.2019	ABLAP L-10821/2019	P.R.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 5)
346	116557/2019	19.12.2019	ABLAP L-10909/2019	A.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(Seat No - 5)
347	116558/2019	19.12.2019	ABLAP L-10819/2019	BINDU SAGAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 5)
348	116559/2019	19.12.2019	FAO-555/2014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEAL SEC.	(Seat No - 5)
349	116560/2019	19.12.2019	ABLAP L-10995	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(Seat No - 5)

			/2019							No - 5)
350	116561/2019	19.12.2019	ABLAP L-10966/2019	P.K. BHUYAN	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(Seat No - 5)
351	116562/2019	19.12.2019	FAO-556/2014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEAL SEC.	(Seat No - 5)
352	116563/2019	19.12.2019	ABLAP L-10957/2019	J.MANTRI	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(Seat No - 5)
353	116564/2019	19.12.2019	FAO-557/2014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEAL SEC.	(Seat No - 5)
354	116565/2019	19.12.2019	ABLAP L-10813/2019	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 5)
355	116566/2019	19.12.2019	ABLAP L-10844/2019	P. R. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 5)
356	116567/2019	19.12.2019	ABLAP L-10784/2019	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 5)
357	116568/2019	19.12.2019	WP (C) - 25301/2019	S. BARIK	GENERAL		Order Dtd. 2019-12-13			(Seat No - 5)
358	116569/2019	19.12.2019	WA-355/2	B.K. PATI	C.O.	CHIEF JUSTI	Order Dtd. 2019-12-13		M.J.C .	(Seat No - 5)

8			015			CE'S COURT				t No - 1)
359	116570/2019	19.12.2019	ABLAP L-10782/2019	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 1)
360	116571/2019	19.12.2019	CRLMC - 1687/2019	JYOTIRANJAN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(Seat No - 1)
361	116572/2019	19.12.2019	ABLAP L-10930/2019	C.R. KAR	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(Seat No - 1)
362	116573/2019	19.12.2019	WA-356/2015	B.K.PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13		M.J.C.	(Seat No - 1)
363	116574/2019	19.12.2019	ABLAP L-10975/2019	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2019-12-18		CRMIN AL MISC-2	(Seat No - 17)
364	116575/2019	19.12.2019	ABLAP L-10768/2019	P. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 17)
365	116576/2019	19.12.2019	BLAPL - 7917/2019	B.P. TANGA	C.O.	COURT NO. 9	Order Dtd. 2019-12-18			(Seat No - 17)
366	116577/2019	19.12.2019	WP(C) - 25368/2019	J. BHOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Seat No - 17)

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367	116578/2019	19.12.2019	ABLAP L-10744/2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 17)
368	116579/2019	19.12.2019	BLAPL - 6678/2019	B.K. BAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(Seat No - 17)
369	116580/2019	19.12.2019	CONTC - 1289/2009	R.K. MOHABHOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No - 17)
370	116581/2019	19.12.2019	ABLAP L-10742/2019	P. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 17)
371	116582/2019	19.12.2019	ABLAP L-10741/2019	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 17)
372	116583/2019	19.12.2019	BLAPL - 3926/2018	M.M. PANDA	C.O.	COURT NO. 10	Order Dtd. 2019-12-18		CRIMINAL MISC-1	(Seat No - 6)
373	116584/2019	19.12.2019	CONTC - 1289/2009	R.M. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No - 6)
374	116585/2019	19.12.2019	BLAPL - 4964/	M.M. PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-18		CRIMINAL MISC-	(Seat

			2018						1	No - 1)
375	116586/2019	19.12.2019	ABLAP L-10740/2019	SAMBEET PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 1)
376	116587/2019	19.12.2019	WP(C) - 24705/2019	D. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Seat No - 1)
377	116588/2019	19.12.2019	CRLRE V-294/2018	A.K. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-18		CRIMINAL REVISION	(Seat No - 2)
378	116589/2019	19.12.2019	ABLAP L-10735/2019	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 2)
379	116590/2019	19.12.2019	WP(C) - 24989/2019	B.K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Seat No - 2)
380	116591/2019	19.12.2019	BLAPL - 8860/2019	R.R. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-17			(Seat No - 2)
381	116592/2019	19.12.2019	CRLMC - 1833/2019	JYOTI PRAKASH KAR	C.O.	DR (J)	Order Dtd. 2019-11-18			(Seat No - 2)
382	116593/2019	19.12.2019	ABLAP L-10732/2019	N. K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 2)
388	116594/2019	19.12.2019	FAO-558/2	P.K.PANI	C.O.	COURT NO.	Order Dtd. 2019-12-13		MISC. APPEA	(Seat No - 2)

3			014			22			L SEC.	t No - 5)
3 8 4	116595 /2019	19.12. 2019	WP (C) - 23749 /2019	M. MOHAPATRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 5)
3 8 5	116596 /2019	19.12. 2019	BLAPL - 10180 /2019	P.K PANI	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(S ea t No - 5)
3 8 6	116597 /2019	19.12. 2019	CRLMC - 2179/ 2019	SARAT DASH	C.O.	DR (J)	Order Dtd. 2019-12-16			(S ea t No - 5)
3 8 7	116598 /2019	19.12. 2019	FAO- 559/2 014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEA L SEC.	(S ea t No - 5)
3 8 8	116599 /2019	19.12. 2019	WP (C) - 10228 /2006	R.R.DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 3)
3 8 9	116600 /2019	19.12. 2019	ABLAP L- 17572 /2019	A.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 11 3)
3 9 0	116601 /2019	19.12. 2019	CRLMC - 204/2 019	BIKASH PARIJA	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(S ea t No - 11 3)
3 9 1	116602 /2019	19.12. 2019	ABLAP L- 17554 /2019	H.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No

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3 9 2	116603 /2019	19.12. 2019	FAO- 560/2 014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEA L SEC.	(S ea t No - 5)
3 9 3	116604 /2019	19.12. 2019	WP(C) - 11149 /2004	T.K. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2019-12-13			(S ea t No - 5)
3 9 4	116605 /2019	19.12. 2019	ABLAP L- 17551 /2019	H.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 5)
3 9 5	116606 /2019	19.12. 2019	WP(C) - 24984 /2019	B.K. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 5)
3 9 6	116607 /2019	19.12. 2019	FAO- 561/2 014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEA L SEC.	(S ea t No - 5)
3 9 7	116608 /2019	19.12. 2019	ABLAP L- 17576 /2019	M.D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 5)
3 9 8	116609 /2019	19.12. 2019	WP(C) - 25076 /2019	A.K. BHUIYA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 5)
3 9 9	116610 /2019	19.12. 2019	FAO- 562/2 014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEA L SEC.	(S ea t No - 5)
4 0	116611 /2019	19.12. 2019	ABLAP L-	J.MANTRI	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea

0			17548 /2019							t No - 5)
4 0 1	116612 /2019	19.12. 2019	ABLAP L- 17602 /2019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 5)
4 0 2	116613 /2019	19.12. 2019	WP(C) - 23741 /2019	N.K.ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 5)
4 0 3	116614 /2019	19.12. 2019	FAO- 563/2 014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEA L SEC.	(S ea t No - 5)
4 0 4	116615 /2019	19.12. 2019	CRLMC - 1677/ 2019	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(S ea t No - 5)
4 0 5	116616 /2019	19.12. 2019	ABLAP L- 17626 /2019	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 5)
4 0 6	116617 /2019	19.12. 2019	WP(C) - 16392 /2019	B.K. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 5)
4 0 7	116618 /2019	19.12. 2019	FAO- 564/2 014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEA L SEC.	(S ea t No - 5)
4 0 8	116619 /2019	19.12. 2019	CRLMC - 1677/ 2019	JYOTIRANJAN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(S ea t No - 5)
4	116620	19.12.	ABLAP	S.KANHAR	C.O.	COURT	Order Dtd.			(S

09	/2019	2019	L-17625/2019			NO. 1	2019-12-17			eat No - 5)
410	116621/2019	19.12.2019	WP (C) - 9453/2018	A. SWAIN	C.O.	COURT NO. 4	Order Dtd. 2019-12-16		WRIT BRANCH (DIVISION BENCH)	(Seat No - 107)
411	116622/2019	19.12.2019	WP (C) - 10797/2013	P.K.DAS	GENERAL		Order Dtd. 2013-06-20		WRIT BRANCH-3	(Seat No - 12)
412	116623/2019	19.12.2019	ABLAP L-17619/2019	S. BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 12)
413	116624/2019	19.12.2019	ABLAP L-16409/2019	BIKRAM BEHERA	C.O.	COURT NO. 2	Order Dtd. 2019-12-13			(Seat No - 12)
414	116625/2019	19.12.2019	FAO-565/2014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEAL SEC.	(Seat No - 5)
415	116626/2019	19.12.2019	ABLAP L-16054/2019	S ROUT	C.O.	COURT NO. 2	Order Dtd. 2019-12-05			(Seat No - 5)
416	116627/2019	19.12.2019	FAO-566/2014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEAL SEC.	(Seat No - 5)
41	116628/2019	19.12.2019	ABLAP L-	S MITRA	C.O.	COURT NO. 2	Order Dtd. 2019-12-11			(Sea

7			12707 /2019							t No - 5)
4 1 8	116629 /2019	19.12. 2019	ABLAP L- 11602 /2019	S S BISWAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(S ea t No - 5)
4 1 9	116630 /2019	19.12. 2019	WP (C) - 24696 /2019	P.K. RATH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-12			(S ea t No - 5)
4 2 0	116631 /2019	19.12. 2019	ABLAP L- 17634 /2019	S.R. PATTANAİK	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 5)
4 2 1	116632 /2019	19.12. 2019	FAO- 567/2 014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 5000-01-01		MISC. APPEA L SEC.	(S ea t No - 5)
4 2 2	116633 /2019	19.12. 2019	ABLAP L- 17614 /2019	MOHENDRA KUMAR MOHAPATRO	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 5)
4 2 3	116634 /2019	19.12. 2019	ABLAP L- 17620 /2019	U.P. BAG	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 5)
4 2 4	116635 /2019	19.12. 2019	FAO- 567/2 014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEA L SEC.	(S ea t No - 5)
4 2 5	116636 /2019	19.12. 2019	WP (C) - 25709 /2019	P.N.BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 5)
4	116637	19.12.	ABLAP	G.S.MOHANTY	C.O.	COURT	Order Dtd.			(S

26	/2019	2019	L-17617/2019			NO. 1	2019-12-17			eat No - 5)
427	116638/2019	19.12.2019	WP(C) - 24241/2019	B.R. SENAPATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Seat No - 5)
428	116639/2019	19.12.2019	ABLAP L-17547/2019	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 5)
429	116640/2019	19.12.2019	ABLAP L-17630/2019	P.S. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 5)
430	116641/2019	19.12.2019	FAO-569/2014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEAL SEC.	(Seat No - 5)
431	116642/2019	19.12.2019	WP(C) - 16398/2019	B.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Seat No - 5)
432	116643/2019	19.12.2019	ABLAP L-17544/2019	SACHINDRA KANHAR	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 5)
433	116644/2019	19.12.2019	ABLAP L-17631/2019	B.R. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 5)
434	116645/2019	19.12.2019	FAO-570/2014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEAL SEC.	(Seat No - 5)

4 3 5	116646 /2019	19.12. 2019	ABLAP L- 17510 /2019	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 5)
4 3 6	116647 /2019	19.12. 2019	ABLAP L- 17601 /2019	M.K. PANI	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 5)
4 3 7	116648 /2019	19.12. 2019	FAO- 571/2 014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEA L SEC.	(S ea t No - 5)
4 3 8	116649 /2019	19.12. 2019	ABLAP L- 17562 /2019	A K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 5)
4 3 9	116650 /2019	19.12. 2019	WP (C) - 22786 /2019	M. BARAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18		WRIT BRANC H-5	(S ea t No - 21)
4 4 0	116651 /2019	19.12. 2019	FAO- 572/2 014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEA L SEC.	(S ea t No - 5)
4 4 1	116652 /2019	19.12. 2019	ABLAP L- 17541 /2019	JANMEJAY PARIDA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 5)
4 4 2	116653 /2019	19.12. 2019	FAO- 573/2 014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEA L SEC.	(S ea t No - 5)
4 4 3	116654 /2019	19.12. 2019	ABLAP L- 17599 /2019	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No

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4 4 4	116655 /2019	19.12. 2019	WP(C) - 16396 /2019	B.K. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 5)
4 4 5	116656 /2019	19.12. 2019	FAO- 574/2 014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEA L SEC.	(S ea t No - 5)
4 4 6	116657 /2019	19.12. 2019	ABLAP L- 17542 /2019	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 5)
4 4 7	116658 /2019	19.12. 2019	ABLAP L- 17604 /2019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 5)
4 4 8	116659 /2019	19.12. 2019	WA- 357/2 015	B.K.PATI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13		M.J.C .	(S ea t No - 1)
4 4 9	116660 /2019	19.12. 2019	ABLAP L- 17557 /2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 1)
4 5 0	116661 /2019	19.12. 2019	FAO- 575/2 014	P.K.PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-13		MISC. APPEA L SEC.	(S ea t No - 5)
4 5 1	116662 /2019	19.12. 2019	ABLAP L- 17600 /2019	M.K. PANI	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 5)
4 5 2	116663 /2019	19.12. 2019	OJC- 5277/ 1994	B.K.PATI	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2019-12-13		WRIT BRANC H	(S ea t

						COURT			(DIVISION BENCH)	No - 106)
453	116664/2019	19.12.2019	ABLAP L-17581/2019	M.R.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 106)
454	116665/2019	19.12.2019	ABLAP L-17568/2019	S. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 106)
455	116666/2019	19.12.2019	CMP-1410/2019	D. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2019-12-18			(Seat No - 106)
456	116667/2019	19.12.2019	WP (C) - 1382/2018	N.K.ROUT	C.O.	COURT NO. 8	Order Dtd. 2019-12-18		WRIT BRANCH-1	(Seat No - 31)
457	116668/2019	19.12.2019	ABLAP L-17556/2019	SACHINDRA KANHAR	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 31)
458	116669/2019	19.12.2019	ABLAP L-10323/2019	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No - 31)
459	116670/2019	19.12.2019	ABLAP L-10318/2019	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No - 31)

4 6 0	116671 /2019	19.12. 2019	WP (C) - 1382/ 2018	S.P. DHAL	C.O.	COURT NO. 8	Order Dtd. 2019-12-18		WRIT BRANC H-1	(S ea t No - 31)
4 6 1	116672 /2019	19.12. 2019	ABLAP L- 17546 /2019	AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 31)
4 6 2	116673 /2019	19.12. 2019	ABLAP L- 17583 /2019	H.K. BHOL	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 31)
4 6 3	116674 /2019	19.12. 2019	WP (C) - 14849 /2016	P.K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2019-12-06		WRIT BRANC H-4	(S ea t No - 46)
4 6 4	116675 /2019	19.12. 2019	ABLAP L- 10894 /2019	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(S ea t No - 46)
4 6 5	116676 /2019	19.12. 2019	ABLAP L- 10671 /2019	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 46)
4 6 6	116677 /2019	19.12. 2019	ABLAP L- 10970 /2019	SAMBEET PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(S ea t No - 46)
4 6 7	116678 /2019	19.12. 2019	ABLAP L- 10731 /2019	P. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 46)

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4 6 8	116679 /2019	19.12. 2019	ABLAP L- 17563 /2019	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 46)
4 6 9	116680 /2019	19.12. 2019	ABLAP L- 10921 /2019	M.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(S ea t No - 46)
4 7 0	116681 /2019	19.12. 2019	ABLAP L- 10728 /2019	RAMAKANT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 46)
4 7 1	116682 /2019	19.12. 2019	ABLAP L- 17512 /2019	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 46)
4 7 2	116683 /2019	19.12. 2019	ABLAP L- 10726 /2019	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 46)
4 7 3	116684 /2019	19.12. 2019	WP (C) - 25125 /2019	P.C.DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 46)
4 7 4	116685 /2019	19.12. 2019	CRLRE V- 723/2 019	S.R. RANA	C.O.	DR (J)	Order Dtd. 2019-12-18			(S ea t No - 46)
4	116686	19.12.	ABLAP	M/S.PRAMOD	C.O.	COURT	Order Dtd.			(S

75	/2019	2019	L-10716/2019	KUMAR JENA		NO. 1	2019-12-17			eat No - 46)
476	116687/2019	19.12.2019	ABLAP L-17578/2019	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 46)
477	116688/2019	19.12.2019	ABLAP L-10889/2019	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(Seat No - 46)
478	116689/2019	19.12.2019	WP (C) - 25382/2019	A.K. BHUIYA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Seat No - 46)
479	116690/2019	19.12.2019	BLAPL - 10204/2019	M/S.UNMESH CHANDRA JENA	C.O.	COURT NO. 7	Order Dtd. 2019-12-18			(Seat No - 46)
480	116691/2019	19.12.2019	ABLAP L-10888/2019	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(Seat No - 46)
481	116692/2019	19.12.2019	BLAPL - 10196/2019	BASUDEV MISHRA	C.O.	COURT NO. 7	Order Dtd. 2019-12-18			(Seat No - 46)
482	116693/2019	19.12.2019	WP (C) - 25179/2019	G.C. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Seat No -

										46)
4 8 3	116694 /2019	19.12. 2019	ABLAP L- 10878 /2019	P.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(S ea t No - 46)
4 8 4	116695 /2019	19.12. 2019	BLAPL - 10193 /2019	DURGA PRASANNA MISHRA	C.O.	COURT NO. 7	Order Dtd. 2019-12-18			(S ea t No - 46)
4 8 5	116696 /2019	19.12. 2019	WP (C) - 25180 /2019	G.C. SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 46)
4 8 6	116697 /2019	19.12. 2019	ABLAP L- 10868 /2019	A.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(S ea t No - 46)
4 8 7	116698 /2019	19.12. 2019	WP (C) - 24663 /2019	SAHADEV MUDULI	C.O.	COURT NO. 9	Order Dtd. 2019-12-17		WRIT BRANC H-4	(S ea t No - 17)
4 8 8	116699 /2019	19.12. 2019	ABLAP L- 10863 /2019	B.K. BAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(S ea t No - 17)
4 8 9	116700 /2019	19.12. 2019	WP (C) - 24701 /2019	S. BISWAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 17)
4 9	116701 /2019	19.12. 2019	ABLAP L-	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(S ea

0			10895 /2019							t No - 17)
4 9 1	116702 /2019	19.12. 2019	ABLAP L- 10899 /2019	P.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(S ea t No - 17)
4 9 2	116703 /2019	19.12. 2019	FAO- 874/2 019	S.SWAIN	C.O.	COURT NO. 8	Order Dtd. 2019-12-18			(S ea t No - 17)
4 9 3	116704 /2019	19.12. 2019	WP (C) - 24703 /2019	D. BISWAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 17)
4 9 4	116705 /2019	19.12. 2019	ABLAP L- 17640 /2019	P.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 17)
4 9 5	116706 /2019	19.12. 2019	WP (C) - 25630 /2019	H.K.PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 17)
4 9 6	116707 /2019	19.12. 2019	CRLRE V- 816/2 019	M. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2019-12-18			(S ea t No - 17)
4 9 7	116708 /2019	19.12. 2019	BLAPL - 10020 /2019	D. K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2019-12-18			(S ea t No - 17)

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4 9 8	116709 /2019	19.12. 2019	ABLAP L- 8330/ 2018	S. K. PATNAIK	GENE RAL		Order Dtd. 2018-06-27		CRIMI NAL MISC- 1	(S ea t No - 6)
4 9 9	116710 /2019	19.12. 2019	ABLAP L- 17552 /2019	H K DASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 6)
5 0 0	116711 /2019	19.12. 2019	WP (C) - 25386 /2019	A.K. BHUIYA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 6)
5 0 1	116712 /2019	19.12. 2019	ABLAP L- 17543 /2019	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 6)
5 0 2	116713 /2019	19.12. 2019	ABLAP L- 17565 /2019	B.P. TANGA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 6)
5 0 3	116714 /2019	19.12. 2019	WP (C) - 25707 /2019	P.N.BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 6)
5 0 4	116715 /2019	19.12. 2019	ABLAP L- 17567 /2019	HEMANTA KUMAR MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 6)
5 0 5	116716 /2019	19.12. 2019	WP (C) - 25305 /2019	B.K.MOHARAN A	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 6)
5 0 6	116717 /2019	19.12. 2019	ABLAP L- 17579 /2019	S CHOUDHURY	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No

										- 6)
5 0 7	116718 /2019	19.12. 2019	ABLAP L- 17584 /2019	H. K. BHOL	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 6)
5 0 8	116719 /2019	19.12. 2019	ABLAP L- 17561 /2019	PARTHA SARATHI DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 6)
5 0 9	116720 /2019	19.12. 2019	WP(C) - 24982 /2019	B.K. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 6)
5 1 0	116721 /2019	19.12. 2019	ABLAP L- 15250 /2019	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2019-11-20			(S ea t No - 6)
5 1 1	116722 /2019	19.12. 2019	BLAPL - 10019 /2019	D. K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2019-12-18			(S ea t No - 6)
5 1 2	116723 /2019	19.12. 2019	WP(C) - 24377 /2019	N.K.ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 6)
5 1 3	116724 /2019	19.12. 2019	ABLAP L- 15250 /2019	S K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-11-20			(S ea t No - 6)
5 1 4	116725 /2019	19.12. 2019	ABLAP L- 10585 /2019	R. P. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 6)
5 1 5	116726 /2019	19.12. 2019	ABLAP L- 10976	M. R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2019-12-18		CRMIN AL MISC-	(S ea t

			/2019						2	No - 17)
5 1 6	116727 /2019	19.12. 2019	ABLAP L- 15252 /2019	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2019-11-20			(S ea t No - 17)
5 1 7	116728 /2019	19.12. 2019	WP (C) - 24373 /2019	N.K.ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 17)
5 1 8	116729 /2019	19.12. 2019	WP (C) - 26298 /2019	M. BARAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 17)
5 1 9	116730 /2019	19.12. 2019	WP (C) - 24369 /2019	N.K.ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 17)
5 2 0	116731 /2019	19.12. 2019	WP (C) - 26298 /2019	M. BARAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 17)
5 2 1	116732 /2019	19.12. 2019	ABLAP L- 15252 /2019	S K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-11-20			(S ea t No - 17)
5 2 2	116733 /2019	19.12. 2019	WP (C) - 24366 /2019	N.K.ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 17)

5 2 3	116734 /2019	19.12. 2019	ABLAP L- 10906 /2019	A. K. ROUL	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(S ea t No - 17)
5 2 4	116735 /2019	19.12. 2019	ABLAP L- 10943 /2019	S.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(S ea t No - 17)
5 2 5	116736 /2019	19.12. 2019	ABLAP L- 17592 /2019	S P SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 17)
5 2 6	116737 /2019	19.12. 2019	WP(C) - 25389 /2019	T. SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 17)
5 2 7	116738 /2019	19.12. 2019	ABLAP L- 17550 /2019	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 17)
5 2 8	116739 /2019	19.12. 2019	ABLAP L- 17570 /2019	A K RANA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 17)
5 2 9	116740 /2019	19.12. 2019	WP(C) - 25600 /2019	J. BHOI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(S ea t No - 17)
5 3 0	116741 /2019	19.12. 2019	ABLAP L- 17593 /2019	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 17)

										- 17)
5 3 1	116742 /2019	19.12. 2019	ABLAP L- 17545 /2019	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 17)
5 3 2	116743 /2019	19.12. 2019	ABLAP L- 17585 /2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 17)
5 3 3	116744 /2019	19.12. 2019	WP (C) - 23082 /2019	P K JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 6)
5 3 4	116745 /2019	19.12. 2019	ABLAP L- 17555 /2019	M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 11 6)
5 3 5	116746 /2019	19.12. 2019	ABLAP L- 17582 /2019	P. K. PANI	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 11 6)
5 3 6	116747 /2019	19.12. 2019	ABLAP L- 17549 /2019	P.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 11 6)
5 3 7	116748 /2019	19.12. 2019	ABLAP L- 17597 /2019	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 11 6)
5	116749	19.12.	WP (C)	S. DASH	C.O.	COURT	Order Dtd.			(S

38	/2019	2019	- 24593 /2019			NO. 22	2019-12-18			ea t No - 11 6)
539	116750 /2019	19.12. 2019	WP (C) - 25774 /2019	J.P.KAR	C.O.	COURT NO. 22	Order Dtd. 2019-12-18			(S ea t No - 11 6)
540	116751 /2019	19.12. 2019	ABLAP L- 10948 /2019	B. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(S ea t No - 11 6)
541	116752 /2019	19.12. 2019	WP (C) - 25556 /2019	S.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(S ea t No - 11 6)
542	116753 /2019	19.12. 2019	ABLAP L- 17606 /2019	J. KAMILA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 11 6)
543	116754 /2019	19.12. 2019	ABLAP L- 17610 /2019	M. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 11 6)
544	116755 /2019	19.12. 2019	ABLAP L- 17632 /2019	G. JAYASINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 11 6)
545	116756 /2019	19.12. 2019	ABLAP L- 17608 /2019	P.N. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 11 6)

										116)
546	116757/2019	19.12.2019	ABLAP L-17609/2019	B. SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 116)
547	116758/2019	19.12.2019	ABLAP L-10917/2019	P. K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(Seat No - 116)
548	116759/2019	19.12.2019	ABLAP L-17603/2019	J.D. MUDULI	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 116)
549	116760/2019	19.12.2019	ABLAP L-17605/2019	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 116)
550	116761/2019	19.12.2019	ABLAP L-17588/2019	M. N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 116)
551	116762/2019	19.12.2019	ABLAP L-17635/2019	S.R. PATTANAIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 116)
552	116763/2019	19.12.2019	ABLAP L-17611/2019	G.C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 116)
555	116764/2019	19.12.2019	ABLAP L-	S.P. NAYAK, ADV	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat

3			17638 /2019							t No - 11 6)
5 5 4	116765 /2019	19.12. 2019	ABLAP L- 17573 /2019	ASHOK KUMAR RANA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 11 6)
5 5 5	116766 /2019	19.12. 2019	ABLAP L- 17627 /2019	P.B. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 11 6)
5 5 6	116767 /2019	19.12. 2019	ABLAP L- 17559 /2019	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 11 6)
5 5 7	116768 /2019	19.12. 2019	ABLAP L- 17637 /2019	G. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 11 6)
5 5 8	116769 /2019	19.12. 2019	ABLAP L- 17637 /2019	P.N. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 11 6)
5 5 9	116770 /2019	19.12. 2019	ABLAP L- 17560 /2019	PRAFULLA KU.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 11 6)
5 6 0	116771 /2019	19.12. 2019	WP (C) - 21312 /2019	P.L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(S ea t No - 11

										6)
5 6 1	116772 /2019	19.12. 2019	ABLAP L- 17574 /2019	SAILENDRA BISWAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 11 6)
5 6 2	116773 /2019	19.12. 2019	WP(C) - 17928 /2019	P.L. MISHRA	C.O.	COURT NO. 3 OLD	Judgement Dtd. 2019-12-17			(S ea t No - 11 6)
5 6 3	116774 /2019	19.12. 2019	ABLAP L- 17623 /2019	G. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 11 6)
5 6 4	116775 /2019	19.12. 2019	ABLAP L- 17594 /2019	JYOTI PRAKASH KAR	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 11 6)
5 6 5	116776 /2019	19.12. 2019	ABLAP L- 17591 /2019	M/S.M.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 11 6)
5 6 6	116777 /2019	19.12. 2019	WP(C) - 25399 /2019	P. K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-17			(S ea t No - 11 6)
5 6 7	116778 /2019	19.12. 2019	ABLAP L- 17586 /2019	SANTOSH SEHTI	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 11 6)
5 6 8	116779 /2019	19.12. 2019	ABLAP L- 17566	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t

			/2019							No - 116)
569	116780/2019	19.12.2019	ABLAP L-17553/2019	PRADIPTA BEURA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 116)
570	116781/2019	19.12.2019	WP (C) - 26357/2019	A. K. BHUYAN	C.O.	COURT NO. 9	Order Dtd. 2019-12-18			(Seat No - 116)
571	116782/2019	19.12.2019	WP (C) - 20151/2019	M/S.NILAMAD HAB BISOI	C.O.	COURT NO. 9	Order Dtd. 2019-12-18		WRIT BRANC H-7	(Seat No - 15)
572	116783/2019	19.12.2019	ABLAP L-14296/2019	P. R. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(Seat No - 15)
573	116784/2019	19.12.2019	ABLAP L-17613/2019	S. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 15)
574	116785/2019	19.12.2019	ABLAP L-17618/2019	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 15)
575	116786/2019	19.12.2019	ABLAP L-10707/2019	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 15)

576	116787/2019	19.12.2019	WP(C) - 7751/2019	SANJAY KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-17			(Seat No - 15)
577	116788/2019	19.12.2019	ABLAP L-10724/2019	RAMAKANT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 15)
578	116789/2019	19.12.2019	ABLAP L-10706/2019	M. N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 15)
579	116790/2019	19.12.2019	ABLAP L-10639/2019	SAILENDRA BISWAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 15)
580	116791/2019	19.12.2019	ABLAP L-10696/2019	S.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 15)
581	116792/2019	19.12.2019	ABLAP L-10694/2019	M/S.S.K.BHA NJADEO	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 15)
582	116793/2019	19.12.2019	ABLAP L-10688/2019	M. R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 15)
583	116794/2019	19.12.2019	ABLAP L-10654/2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 15)

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5 8 4	116795 /2019	19.12. 2019	ABLAP L- 10692 /2019	S.P.DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 15)
5 8 5	116796 /2019	19.12. 2019	WP (C) - 16474 /2008	L.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 15)
5 8 6	116797 /2019	19.12. 2019	WP (C) - 16473 /2008	L.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 15)
5 8 7	116798 /2019	19.12. 2019	WP (C) - 16473 /2008	B.R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 15)
5 8 8	116799 /2019	19.12. 2019	WP (C) - 16474 /2008	B.R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 15)
5 8 9	116800 /2019	19.12. 2019	ABLAP L- 10699 /2019	J. KAMILA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 15)
5 9 0	116801 /2019	19.12. 2019	WP (C) - 21546 /2019	A.K. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2019-12-17			(S ea t No - 15)
5	116802	19.12.	WP (C)	T. BAG	C.O.	COURT	Order Dtd.			(S

91	/2019	2019	- 21546 /2019			NO. 3	2019-12-17			eat No - 15)
592	116803 /2019	19.12. 2019	WP (C) - 21546 /2019	R.K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2019-12-17			(S ea t No - 15)
593	116804 /2019	19.12. 2019	WP (C) - 120/2 019	R.R. DAS	C.O.	COURT NO. 3	Order Dtd. 2019-12-18		WRIT BRANC H-3	(S ea t No - 28)
594	116805 /2019	19.12. 2019	WP (C) - 15720 /2018	A.K. BISWAL	C.O.	DR (J)	Order Dtd. 2019-12-18			(S ea t No - 28)
595	116806 /2019	19.12. 2019	WP (C) - 15720 /2018	D. HAZARA	C.O.	DR (J)	Order Dtd. 2019-12-18			(S ea t No - 28)
596	116807 /2019	19.12. 2019	WP (C) - 18967 /2019	R.K. MOHABHOI	C.O.	COURT NO. 8	Order Dtd. 2019-12-18			(S ea t No - 28)
597	116808 /2019	19.12. 2019	WP (C) - 15571 /2019	M. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2019-12-18		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 4)
598	116809 /2019	19.12. 2019	WP (C) - 22648 /2019	G. C. BARIK	GENE RAL		Order Dtd. 2019-11-25			(S ea t No -

										104)
599	116810/2019	19.12.2019	WP (C) - 12547/2018	B.K. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-18			(Seat No - 104)
600	116811/2019	19.12.2019	WP (C) - 24329/2019	G. C. BARIK	GENERAL		Order Dtd. 2019-12-10			(Seat No - 104)
601	116812/2019	19.12.2019	WP (C) - 911/2017	A. K. BEHERA	GENERAL		Order Dtd. 2019-10-22			(Seat No - 104)
602	116813/2019	19.12.2019	MATA-170/2017	M. MOHANTY ADV	C.O.	COURT NO. 22	Order Dtd. 2019-12-17		FIRST APPEAL	(Seat No - 2)
603	116814/2019	19.12.2019	WP (C) - 24268/2019	M/S.J.K.KHANDAYATRAY	C.O.	COURT NO. 3	Order Dtd. 2019-12-18			(Seat No - 2)
604	116815/2019	19.12.2019	WP (C) - 21250/2019	N.K. ROUT	C.O.	COURT NO. 3	Order Dtd. 2019-12-12			(Seat No - 2)
605	116816/2019	19.12.2019	ABLAP L-10693/2019	S. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 2)
606	116817/2019	19.12.2019	WP (C) - 21252/2019	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(Seat No - 2)

6 0 7	116818 /2019	19.12. 2019	WP (C) - 21255 /2019	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(S ea t No - 2)
6 0 8	116819 /2019	19.12. 2019	WP (C) - 21257 /2019	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(S ea t No - 2)
6 0 9	116820 /2019	19.12. 2019	WP (C) - 21259 /2019	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(S ea t No - 2)
6 1 0	116821 /2019	19.12. 2019	WP (C) - 21261 /2019	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(S ea t No - 2)
6 1 1	116822 /2019	19.12. 2019	WP (C) - 21262 /2019	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(S ea t No - 2)
6 1 2	116823 /2019	19.12. 2019	WP (C) - 21263 /2019	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(S ea t No - 2)
6 1 3	116824 /2019	19.12. 2019	WP (C) - 21265 /2019	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(S ea t No - 2)
6 1 4	116825 /2019	19.12. 2019	WP (C) - 21266 /2019	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(S ea t No - 2)
6 1 5	116826 /2019	19.12. 2019	WP (C) - 21267 /2019	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(S ea t No - 2)

										2)
6 1 6	116827 /2019	19.12. 2019	WP (C) - 5358/ 2003	A. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-24		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 6)
6 1 7	116828 /2019	19.12. 2019	WP (C) - 20101 /2019	N.K. ROUT	C.O.	COURT NO. 3	Order Dtd. 2019-12-17			(S ea t No - 11 6)
6 1 8	116829 /2019	19.12. 2019	CRLA- 637/2 019	G.C. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-18			(S ea t No - 11 6)
6 1 9	116830 /2019	19.12. 2019	WP (C) - 9349/ 2016	K. P. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-23		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 3)
6 2 0	116831 /2019	19.12. 2019	WP (C) - 20102 /2019	N.K. ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-17			(S ea t No - 10 3)
6 2 1	116832 /2019	19.12. 2019	WP (C) - 20103 /2019	N.K. ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-17			(S ea t No - 10 3)
6 2 2	116833 /2019	19.12. 2019	WP (C) - 20104 /2019	N.K. ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-17			(S ea t No - 10 3)
6 2 3	116834 /2019	19.12. 2019	WP (C) - 20105	N.K. ROUT	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2019-12-17			(S ea t

			/2019			COURT				No - 103)
6 2 4	116835 /2019	19.12. 2019	WP (C) - 20106 /2019	N.K. ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-17			(S ea t No - 10 3)
6 2 5	116836 /2019	19.12. 2019	WP (C) - 20107 /2019	N.K. ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-17			(S ea t No - 10 3)
6 2 6	116837 /2019	19.12. 2019	WP (C) - 20109 /2019	N.K. ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-17			(S ea t No - 10 3)
6 2 7	116838 /2019	19.12. 2019	WP (C) - 20111 /2019	N.K. ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-17			(S ea t No - 10 3)
6 2 8	116839 /2019	19.12. 2019	WA- 200/2 019	P.L. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2019-12-13			(S ea t No - 10 3)
6 2 9	116840 /2019	19.12. 2019	WA- 204/2 019	P.L. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2019-12-13			(S ea t No - 10 3)
6 3 0	116841 /2019	19.12. 2019	WA- 203/2 019	P.L. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2019-12-13			(S ea t No - 10 3)

6 3 1	116842 /2019	19.12. 2019	WA- 200/2 019	P.K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019-12-13			(S ea t No - 10 3)
6 3 2	116843 /2019	19.12. 2019	WA- 204/2 019	P.K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019-12-13			(S ea t No - 10 3)
6 3 3	116844 /2019	19.12. 2019	WA- 203/2 019	P.K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019-12-13			(S ea t No - 10 3)
6 3 4	116845 /2019	19.12. 2019	WP (C) - 11181 /2015	M. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2019-12-17		WRIT BRANC H-8	(S ea t No - 43)
6 3 5	116846 /2019	19.12. 2019	WP (C) - 16381 /2018	P.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019-12-17		WRIT BRANC H-8	(S ea t No - 41)
6 3 6	116847 /2019	19.12. 2019	WP (C) - 8168/ 2018	D. LALA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-17			(S ea t No - 41)
6 3 7	116848 /2019	19.12. 2019	WP (C) - 24477 /2019	S.K. SAMAL	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(S ea t No - 41)
6 3 8	116849 /2019	19.12. 2019	WP (C) - 25978 /2019	B.K. PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No

										- 41)
6 3 9	116850 /2019	19.12. 2019	WP (C) - 26383 /2019	K.N.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 41)
6 4 0	116851 /2019	19.12. 2019	WP (C) - 19660 /2019	P. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2019-12-18		WRIT BRANC H-1	(S ea t No - 4)
6 4 1	116852 /2019	19.12. 2019	WP (C) - 26187 /2019	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 4)
6 4 2	116853 /2019	19.12. 2019	WP (C) - 25299 /2019	S. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 4)
6 4 3	116854 /2019	19.12. 2019	ABLAP L- 10636 /2019	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 4)
6 4 4	116855 /2019	19.12. 2019	WP (C) - 25295 /2019	S. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 4)
6 4 5	116856 /2019	19.12. 2019	ABLAP L- 10643 /2019	SUDARSAN BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 4)
6 4 6	116857 /2019	19.12. 2019	ABLAP L- 10622 /2019	M/S.AVIRAM PATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(S ea t No - 4)
6	116858	19.12.	WP (C)	K. RATH	C.O.	COURT	Order Dtd.			(S

47	/2019	2019	- 25166 /2019			NO. 3 OLD	2019-12-18			ea t No - 4)
648	116859 /2019	19.12. 2019	BLAPL - 9272/ 2019	MADAN DAS	C.O.	COURT NO. 9	Order Dtd. 2019-12-18			(S ea t No - 4)
649	116860 /2019	19.12. 2019	ABLAP L- 10554 /2019	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(S ea t No - 4)
650	116861 /2019	19.12. 2019	CMP- 1330/ 2019	S.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-18			(S ea t No - 4)
651	116862 /2019	19.12. 2019	ABLAP L- 10545 /2019	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(S ea t No - 4)
652	116863 /2019	19.12. 2019	ABLAP L- 10328 /2019	SIBA PRASAD SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(S ea t No - 4)
653	116864 /2019	19.12. 2019	WP (C) - 12432 /2019	B.K.MAHARAN A	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(S ea t No - 4)
654	116865 /2019	19.12. 2019	WP (C) - 25168 /2019	K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 4)
655	116866 /2019	19.12. 2019	WP (C) - 15459 /2018	T. PRADHAN	C.O.	DR (J)	Order Dtd. 2019-12-17		WRIT BRANC H-8	(S ea t No - 40)

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6 5 6	116867 /2019	19.12. 2019	WP (C) - 25424 /2019	RAMAKANT MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019-12-19			(S ea t No - 40)
6 5 7	116868 /2019	19.12. 2019	WP (C) - 22597 /2019	M.D. BISWAL	C.O.	DR (J)	Order Dtd. 2019-12-17		WRIT BRANC H-3	(S ea t No - 28)
6 5 8	116869 /2019	19.12. 2019	CMP- 1352/ 2019	S.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-18			(S ea t No - 28)
6 5 9	116870 /2019	19.12. 2019	CMP- 1211/ 2019	S.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-18		WRIT BRANC H-5	(S ea t No - 22)
6 6 0	116871 /2019	19.12. 2019	WP (C) - 26513 /2019	RAMAKANT MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019-12-19			(S ea t No - 22)
6 6 1	116872 /2019	19.12. 2019	WP (C) - 475/2 013	S. NANDA	GENE RAL		Order Dtd. 2014-01-30		WRIT BRANC H-4	(S ea t No - 38)
6 6 2	116873 /2019	19.12. 2019	WP (C) - 25296 /2019	SUBHASISH BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 38)
6 6 3	116874 /2019	19.12. 2019	CMP- 1361/ 2019	S.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-18			(S ea t No - 38)

										No - 38)
6 6 4	116875 /2019	19.12. 2019	WP (C) - 12015 /2018	R. R. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-17		WRIT BRANC H-11	(S ea t No - 66)
6 6 5	116876 /2019	19.12. 2019	WP (C) - 25559 /2019	S.K. SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-18			(S ea t No - 66)
6 6 6	116877 /2019	19.12. 2019	WP (C) - 25557 /2019	S.K. SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-18			(S ea t No - 66)
6 6 7	116878 /2019	19.12. 2019	CRLMC - 3331/ 2019	TUKUNA KU.MISHRA	C.O.	COURT NO. 3	Order Dtd. 2019-12-18			(S ea t No - 66)
6 6 8	116879 /2019	19.12. 2019	WP (C) - 24524 /2019	M/S.S.K.BHA NJADEO	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(S ea t No - 66)
6 6 9	116880 /2019	19.12. 2019	WP (C) - 15797 /2018	B. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2019-12-17		WRIT BRANC H-4	(S ea t No - 17)
6 7 0	116881 /2019	19.12. 2019	WP (C) - 24694 /2019	M.R. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(S ea t No - 17)

6 7 1	116882 /2019	19.12. 2019	WP (C) - 13890 /2019	M. JATI	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(S ea t No - 17)
6 7 2	116883 /2019	19.12. 2019	WP (C) - 25562 /2019	S.K. SWAIN	C.O.	COURT NO. 9	Order Dtd. 2019-12-18			(S ea t No - 17)
6 7 3	116884 /2019	19.12. 2019	WP (C) - 25562 /2019	S.K. SWAIN	C.O.	COURT NO. 9	Order Dtd. 2019-12-18			(S ea t No - 17)
6 7 4	116885 /2019	19.12. 2019	WP (C) - 25561 /2019	S.K. SWAIN	C.O.	COURT NO. 9	Order Dtd. 2019-12-18			(S ea t No - 17)
6 7 5	116886 /2019	19.12. 2019	WP (C) - 25560 /2019	S.K. SWAIN	C.O.	COURT NO. 9	Order Dtd. 2019-12-18			(S ea t No - 17)
6 7 6	116887 /2019	19.12. 2019	WP (C) - 14374 /2019	B. K. PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 17)
6 7 7	116888 /2019	19.12. 2019	WP (C) - 25554 /2019	S.K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 17)
6 7 8	116889 /2019	19.12. 2019	WP (C) - 26584 /2019	SUSHANTA KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18		WRIT BRANC H-2	(S ea t No

										- 34)
6 7 9	116890 /2019	19.12. 2019	WP (C) - 25555 /2019	S.K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 34)
6 8 0	116891 /2019	19.12. 2019	WP (C) - 20900 /2019	R. C. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18		WRIT BRANC H-8	(S ea t No - 39)
6 8 1	116892 /2019	19.12. 2019	WP (C) - 25551 /2019	S.K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 39)
6 8 2	116893 /2019	19.12. 2019	WP (C) - 26127 /2019	SANJAY KUMAR SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-17			(S ea t No - 39)
6 8 3	116894 /2019	19.12. 2019	WP (C) - 25550 /2019	S.K. SWAIN	C.O.	COURT NO. 9	Order Dtd. 2019-12-18			(S ea t No - 39)
6 8 4	116895 /2019	19.12. 2019	WP (C) - 26128 /2019	SANJAY KUMAR SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-17			(S ea t No - 39)
6 8 5	116896 /2019	19.12. 2019	WP (C) - 25566 /2019	S.K. SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-18			(S ea t No - 39)
6	116897	19.12.	WP (C)	SANJAY	C.O.	CHIEF	Order Dtd.			(S

86	/2019	2019	- 26134 /2019	KUMAR SAHU		JUSTICE'S COURT	2019-12-17			eat No - 39)
687	116898 /2019	19.12. 2019	WP (C) - 25552 /2019	SUSHIL KUMAR SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-18			(S eat No - 39)
688	116899 /2019	19.12. 2019	WP (C) - 26490 /2019	K. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-19		WRIT BRANC H-1	(S eat No - 2)
689	116900 /2019	19.12. 2019	WP (C) - 26046 /2019	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S eat No - 2)
690	116901 /2019	19.12. 2019	CRLMC - 3323/ 2019	N. K. SATAPATHY	C.O.	COURT NO. 3	Order Dtd. 2019-12-18			(S eat No - 2)
691	116902 /2019	19.12. 2019	WP (C) - 26045 /2019	D. BEHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S eat No - 2)
692	116903 /2019	19.12. 2019	CRLA- 593/2 018	S. S. PATTNAIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-18		CRIMI NAL APPEA L	(S eat No - 5)
693	116904 /2019	19.12. 2019	WP (C) - 25957 /2019	M/S.PURUSOT TAM CHULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S eat No - 5)
694	116905 /2019	19.12. 2019	ABLAP L- 2824/ 2019	P.K.DALAI	C.O.	COURT NO. 1	Order Dtd. 2019-06-19			(S eat No

										- 5)
6 9 5	116906 /2019	19.12. 2019	WP(C) - 22352 /2019	B.K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18		WRIT BRANC H-1	(S ea t No - 2)
6 9 6	116907 /2019	19.12. 2019	CRLMC - 974/2 019	D. K. NAIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-13		CRMIN AL MISC- 2	(S ea t No - 11)
6 9 7	116908 /2019	19.12. 2019	WP(C) - 25151 /2019	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(S ea t No - 11)
6 9 8	116909 /2019	19.12. 2019	ABLAP L- 13722 /2019	M. D. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-12			(S ea t No - 11)
6 9 9	116910 /2019	19.12. 2019	WP(C) - 20082 /2019	N.K. ROUT	C.O.	COURT NO. 3	Order Dtd. 2019-12-17			(S ea t No - 11)
7 0 0	116911 /2019	19.12. 2019	WP(C) - 26147 /2019	MANASI PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 11)
7 0 1	116912 /2019	19.12. 2019	WP(C) - 20083 /2019	N.K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(S ea t No - 11)
7 0 2	116913 /2019	19.12. 2019	WP(C) - 26141	MANASI PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t

			/2019							No - 11)
703	116914/2019	19.12.2019	WP (C) - 26139/2019	MANASI PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(Seat No - 11)
704	116915/2019	19.12.2019	WP (C) - 20085/2019	N.K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Seat No - 11)
705	116916/2019	19.12.2019	ABLAP L- 15370/2018	B. P. TUNGA	C.O.	COURT NO. 1	Order Dtd. 2019-12-13		CRIMINAL MISC-3	(Seat No - 9)
706	116917/2019	19.12.2019	WP (C) - 20087/2019	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 9)
707	116918/2019	19.12.2019	WP (C) - 20089/2019	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No - 9)
708	116919/2019	19.12.2019	ELPET - 6/2019	R. K. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-18			(Seat No - 9)
709	116920/2019	19.12.2019	WP (C) - 20090/2019	N.K. ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-17			(Seat No - 9)
710	116921/2019	19.12.2019	ELPET - 6/2019	R. K. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-18			(Seat No -

										9)
7 1 1	116922 /2019	19.12. 2019	WP (C) - 20092 /2019	N.K. ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-17			(S ea t No - 9)
7 1 2	116923 /2019	19.12. 2019	WP (C) - 20093 /2019	N.K. ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-17			(S ea t No - 9)
7 1 3	116924 /2019	19.12. 2019	WP (C) - 25718 /2019	R. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 9)
7 1 4	116925 /2019	19.12. 2019	WP (C) - 20094 /2019	N.K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(S ea t No - 9)
7 1 5	116926 /2019	19.12. 2019	WP (C) - 25715 /2019	R. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 9)
7 1 6	116927 /2019	19.12. 2019	ABLAP L- 10179 /2019	S. CHOUDHURY	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 9)
7 1 7	116928 /2019	19.12. 2019	WP (C) - 20096 /2019	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(S ea t No - 9)
7 1 8	116929 /2019	19.12. 2019	OTAPL - 32/20 18	P. MOHAPATRA	C.O.	DR (J)	Order Dtd. 2019-12-11			(S ea t No - 9)
7 1 9	116930 /2019	19.12. 2019	WP (C) - 20097 /2019	N.K. ROUT	C.O.	DR (J)	Order Dtd. 2019-12-17			(S ea t No

										- 9)
7 2 0	116931 /2019	19.12. 2019	WP (C) - 20098 /2019	N.K. ROUT	C.O.	DR (J)	Order Dtd. 2019-12-17			(S ea t No - 9)
7 2 1	116932 /2019	19.12. 2019	WP (C) - 20100 /2019	N.K. ROUT	C.O.	DR (J)	Order Dtd. 2019-12-17			(S ea t No - 9)
7 2 2	116933 /2019	19.12. 2019	WP (C) - 26152 /2019	M. PANDA, ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 9)
7 2 3	116934 /2019	19.12. 2019	WP (C) - 25645 /2019	C.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 9)
7 2 4	116935 /2019	19.12. 2019	WP (C) - 5168/ 2012	P.K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 9)
7 2 5	116936 /2019	19.12. 2019	WP (C) - 25703 /2019	R. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 9)
7 2 6	116937 /2019	19.12. 2019	WP (C) - 5168/ 2012	A.K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 9)
7 2 7	116938 /2019	19.12. 2019	CONTC - 2321/ 2019	MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2019-12-18			(S ea t No - 9)
7 2 8	116939 /2019	19.12. 2019	WP (C) - 25759	R.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t

			/2019							No - 9)
7 2 9	116940 /2019	19.12. 2019	WP (C) - 5077/ 2019	TOFAN PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 9)
7 3 0	116941 /2019	19.12. 2019	WP (C) - 25756 /2019	R.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 9)
7 3 1	116942 /2019	19.12. 2019	WP (C) - 5077/ 2019	D. R. SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 9)
7 3 2	116943 /2019	19.12. 2019	WP (C) - 25753 /2019	R.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 9)
7 3 3	116944 /2019	19.12. 2019	WP (C) - 26150 /2019	M. PANDA, ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 9)
7 3 4	116945 /2019	19.12. 2019	WP (C) - 25706 /2019	R.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 9)
7 3 5	116946 /2019	19.12. 2019	WP (C) - 17439 /2019	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 9)
7 3 6	116947 /2019	19.12. 2019	WP (C) - 17438 /2019	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 9)
7 3	116948 /2019	19.12. 2019	BLAPL -	BINDU SAGAR SWAIN	C.O.	COURT NO. 9	Order Dtd. 2019-12-18			(S ea

7			7301/ 2019							t No - 9)
7 3 8	116949 /2019	19.12. 2019	WP (C) - 17437 /2019	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 9)
7 3 9	116950 /2019	19.12. 2019	WP (C) - 25766 /2019	R.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 9)
7 4 0	116951 /2019	19.12. 2019	BLAPL - 9687/ 2019	GANESH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2019-12-18			(S ea t No - 9)
7 4 1	116952 /2019	19.12. 2019	BLAPL - 9595/ 2019	A. KALASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-18			(S ea t No - 9)
7 4 2	116953 /2019	19.12. 2019	WP (C) - 25765 /2019	R.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 9)
7 4 3	116954 /2019	19.12. 2019	BLAPL - 9329/ 2019	M. K. PANI	C.O.	COURT NO. 2	Order Dtd. 2019-12-18			(S ea t No - 9)
7 4 4	116955 /2019	19.12. 2019	BLAPL - 9413/ 2019	D R MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-18			(S ea t No - 9)
7 4 5	116956 /2019	19.12. 2019	BLAPL - 9295/ 2019	R. R. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2019-12-18			(S ea t No - 9)
7	116957	19.12.	ABLAP	H K PANDA	C.O.	COURT	Order Dtd.		CRMIN	(S

46	/2019	2019	L-13509/2019			NO. 9	2019-12-18		AL MISC-2	eat No - 15)
747	116958/2019	19.12.2019	WP(C) - 25762/2019	R.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(Seat No - 15)
748	116959/2019	19.12.2019	BLAPL - 9169/2019	P. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2019-12-18			(Seat No - 15)
749	116960/2019	19.12.2019	WP(C) - 25764/2019	R.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(Seat No - 15)
750	116961/2019	19.12.2019	ABLAP L-13597/2019	TAPAN SWAIN	C.O.	COURT NO. 7	Order Dtd. 2019-12-18			(Seat No - 15)
751	116962/2019	19.12.2019	BLAPL - 9159/2019	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2019-12-18			(Seat No - 15)
752	116963/2019	19.12.2019	CRLA-634/2012	B. DAS	GENERAL		Order Dtd. 2014-01-22		CRIMINAL APPEAL	(Seat No - 4)
753	116964/2019	19.12.2019	BLAPL - 9088/2019	R. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-18			(Seat No - 4)

7 5 4	116965 /2019	19.12. 2019	BLAPL - 5113/ 2019	D C SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-18			(S ea t No - 4)
7 5 5	116966 /2019	19.12. 2019	WP (C) - 3867/ 2004	B. K. MOHARANA	GENE RAL		Order Dtd. 2004-10-14		WRIT BRANC H-8	(S ea t No - 40)
7 5 6	116967 /2019	19.12. 2019	BLAPL - 9070/ 2019	S. K. TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-18			(S ea t No - 40)
7 5 7	116968 /2019	19.12. 2019	WP (C) - 9506/ 2003	B. K. MOHARANA	GENE RAL		Order Dtd. 2003-09-16		WRIT BRANC H-2	(S ea t No - 8)
7 5 8	116969 /2019	19.12. 2019	BLAPL - 8139/ 2019	P. K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-18			(S ea t No - 8)
7 5 9	116970 /2019	19.12. 2019	BLAPL - 8206/ 2019	S. CHOUDHURY	C.O.	COURT NO. 2	Order Dtd. 2019-12-18			(S ea t No - 8)
7 6 0	116971 /2019	19.12. 2019	WP (C) - 22780 /2019	B. K. DAS	GENE RAL		Order Dtd. 2019-12-11			(S ea t No - 8)
7 6 1	116972 /2019	19.12. 2019	BLAPL - 7901/ 2019	A. K. BISWAL	C.O.	COURT NO. 9	Order Dtd. 2019-12-18			(S ea t No - 8)
7 6 2	116973 /2019	19.12. 2019	BLAPL - 6963/ 2019	D NAYAK	C.O.	COURT NO. 2	Order Dtd. 2019-12-18			(S ea t No - 8)

			2019							No - 8)
7 6 3	116974 /2019	19.12. 2019	BLAPL - 7305/ 2019	BIDYADHAR MANASINGH	C.O.	COURT NO. 9	Order Dtd. 2019-12-18			(S ea t No - 8)
7 6 4	116975 /2019	19.12. 2019	BLAPL - 10209 /2019	B P TANGA	C.O.	COURT NO. 7	Order Dtd. 2019-12-18			(S ea t No - 8)
7 6 5	116976 /2019	19.12. 2019	WP(C) - 23195 /2019	T. BAG	C.O.	COURT NO. 3	Order Dtd. 2019-12-18		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 1)
7 6 6	116977 /2019	19.12. 2019	BLAPL - 7306/ 2019	BIDYADHAR MANASINGH	C.O.	COURT NO. 9	Order Dtd. 2019-12-18			(S ea t No - 10 1)
7 6 7	116978 /2019	19.12. 2019	BLAPL - 10191 /2019	P K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2019-12-18			(S ea t No - 10 1)
7 6 8	116979 /2019	19.12. 2019	WP(C) - 8546/ 2013	A. K. BUDHIA	GENE RAL		Order Dtd. 2019-03-18		WRIT BRANC H-9	(S ea t No - 51)
7 6 9	116980 /2019	19.12. 2019	BLAPL - 7306/ 2019	BIDYADHAR MANASINGH	C.O.	COURT NO. 9	Order Dtd. 2019-12-18			(S ea t No - 51)
7 7 0	116981 /2019	19.12. 2019	WP(C) - 22896	R.R. DAS	C.O.	COURT NO. 3	Order Dtd. 2019-12-18		WRIT BRANC H	(S ea t

			/2019						(DIVISION BENCH)	No - 114)
771	116982/2019	19.12.2019	WP (C) - 8127/2011	M. R. MALLA	GENERAL		Order Dtd. 2019-12-12			(Seat No - 114)
772	116983/2019	19.12.2019	BLAPL - 7308/2019	BIDYADHAR MANSINGH	C.O.	COURT NO. 9	Order Dtd. 2019-12-18			(Seat No - 114)
773	116984/2019	19.12.2019	BLAPL - 7308/2019	BIDYADHAR MANSINGH	C.O.	COURT NO. 9	Order Dtd. 2019-12-18			(Seat No - 114)
774	116985/2019	19.12.2019	BLAPL - 10199/2019	D K MALLIK	C.O.	COURT NO. 7	Order Dtd. 2019-12-18			(Seat No - 114)
775	116986/2019	19.12.2019	WP (C) - 5942/2013	M. R. MALLA	GENERAL		Order Dtd. 2019-12-17			(Seat No - 114)
776	116987/2019	19.12.2019	WP (C) - 26754/2019	S. K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-19		WRIT BRANCH-4	(Seat No - 27)
777	116988/2019	19.12.2019	WP (C) - 4200/2016	B. BEHERA	GENERAL		Order Dtd. 2019-12-04			(Seat No - 27)

7 7 8	116989 /2019	19.12. 2019	WP (C) - 26755 /2019	S. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2019-12-19		WRIT BRANC H-4	(S ea t No - 27)
7 7 9	116990 /2019	19.12. 2019	BLAPL - 6667/ 2019	ASHOK KU. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-18			(S ea t No - 27)
7 8 0	116991 /2019	19.12. 2019	WP (C) - 4426/ 2018	B. BEHERA	GENE RAL		Order Dtd. 2019-12-02			(S ea t No - 27)
7 8 1	116992 /2019	19.12. 2019	WP (C) - 22148 /2019	MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2019-12-18			(S ea t No - 27)
7 8 2	116993 /2019	19.12. 2019	WP (C) - 5733/ 2019	S. K. SWAIN	GENE RAL		Order Dtd. 2019-07-09			(S ea t No - 27)
7 8 3	116994 /2019	19.12. 2019	WP (C) - 25096 /2019	H. K. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 27)
7 8 4	116995 /2019	19.12. 2019	WP (C) - 5733/ 2019	S. K. SWAIN	GENE RAL		Order Dtd. 2019-07-09			(S ea t No - 27)
7 8 5	116996 /2019	19.12. 2019	WP (C) - 25647 /2019	C. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 27)

										- 27)
7 8 6	116997 /2019	19.12. 2019	WP (C) - 22451 /2019	C. K. SABAT	GENE RAL		Order Dtd. 2019-12-16			(S ea t No - 27)
7 8 7	116998 /2019	19.12. 2019	BLAPL - 10018 /2019	D K BEHERA	C.O.	COURT NO. 7	Order Dtd. 2019-12-18			(S ea t No - 27)
7 8 8	116999 /2019	19.12. 2019	WP (C) - 26218 /2019	R. K. MAHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(S ea t No - 27)
7 8 9	117000 /2019	19.12. 2019	WP (C) - 22966 /2019	N. K. SATAPATHY	GENE RAL		Order Dtd. 2019-12- 02Petition, Ann exure,			(S ea t No - 27)
7 9 0	117001 /2019	19.12. 2019	BLAPL - 9729/ 2019	P. K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2019-12-18			(S ea t No - 27)
7 9 1	117002 /2019	19.12. 2019	WP (C) - 22452 /2019	C. K. SABAT	GENE RAL		Order Dtd. 2019-12-16			(S ea t No - 27)
7 9 2	117003 /2019	19.12. 2019	WP (C) - 1358/ 2005	M. K. DAS	GENE RAL		Order Dtd. 2019-09-17			(S ea t No - 27)
7	117004	19.12.	BLAPL	S K	C.O.	COURT	Order Dtd.			(S

93	/2019	2019	- 9698/ 2019	TRIPATHY		NO. 23	2019-12-18			ea t No - 27)
794	117005 /2019	19.12. 2019	WP (C) - 1358/ 2005	R. K. SAHOO	GENE RAL		Order Dtd. 2019-09-17			(S ea t No - 27)
795	117006 /2019	19.12. 2019	BLAPL - 9693/ 2019	J KAMILA	C.O.	COURT NO. 23	Order Dtd. 2019-12-18			(S ea t No - 27)
796	117007 /2019	19.12. 2019	ABLAP L- 287/2 019	S. C. DAS	GENE RAL		Order Dtd. 2019-11-22			(S ea t No - 27)
797	117008 /2019	19.12. 2019	ABLAP L- 269/2 019	S. C. DAS	GENE RAL		Order Dtd. 2019-11-22			(S ea t No - 27)
798	117009 /2019	19.12. 2019	ABLAP L- 3127/ 2019	B. NAYAK	GENE RAL		Order Dtd. 2019-06-20			(S ea t No - 27)
799	117010 /2019	19.12. 2019	BLAPL - 5699/ 2019	P. K. SWAIN	GENE RAL		Order Dtd. 2019-12-03			(S ea t No - 27)
800	117011 /2019	19.12. 2019	BLAPL - 1711/ 2019	B. BEHERA	GENE RAL		Order Dtd. 2019-03- 25Petition, Ann exure,		CRIMI NAL MISC- 1	(S ea t No - 27)

										8)
801	117012/2019	19.12.2019	BLAPL - 8137/2019	B. NAYAK	GENERAL		Entire Order			(Seat No - 8)
802	117013/2019	19.12.2019	RVWPE T- 191/2018	P. R. SWAIN	GENERAL		Order Dtd. 2019-11-08			(Seat No - 8)
803	117014/2019	19.12.2019	CMP- 1390/2019	S. DAS	GENERAL		Order Dtd. 9999-12-31 Petition, Annexure,			(Seat No - 8)
804	117015/2019	19.12.2019	CRLMC - 3574/2017	P. K. SWAIN	GENERAL		Order Dtd. 2018-03-19	CRIMINAL MISC-1		(Seat No - 5)
805	117016/2019	19.12.2019	CRLMC - 2503/2019	R. K. BARIK	GENERAL		Order Dtd. 2019-09-16			(Seat No - 5)
806	117017/2019	19.12.2019	CRLMP - 1355/2019	DEBASHIS MITRA	GENERAL		Order Dtd. 2019-12-16			(Seat No - 5)
807	117018/2019	19.12.2019	CONTC - 733/2018	A. K. TARAI	GENERAL		Order Dtd. 2019-12-16			(Seat No - 5)
808	117019/2019	19.12.2019	WP (C) - 16118/2018	Y. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-01-03	WRIT BRANCH-8		(Seat No - 41)
809	117020/2019	19.12.2019	OJC- 11590/1996	S. B.. MOHAPATRA	GENERAL		Order Dtd. 2015-03-14	WRIT BRANCH-2		(Seat No - 2)

										No - 6)
810	117021/2019	19.12.2019	WP (C) - 13460/2017	A. SAHOO	GENERAL		Order Dtd. 2017-07-12 Petition, Annexure,		WRIT BRANCH-7	(Seat No - 48)
811	117022/2019	19.12.2019	WP (C) - 20122/2012	P.K.MALLICK	GENERAL		Order Dtd. 2019-12-04			(Seat No - 48)
812	117023/2019	19.12.2019	WP (C) - 16645/2014	P. K. MALLICK	GENERAL		Entire Order			(Seat No - 48)
813	117024/2019	19.12.2019	WP (C) - 6486/2006	S. C. SUNDARA	GENERAL		Order Dtd. 2018-12-11		WRIT BRANCH-7	(Seat No - 44)
814	117025/2019	19.12.2019	WP (C) - 9293/2010	A. K. MISHRA	GENERAL		Order Dtd. 2018-08-16		WRIT BRANCH-5	(Seat No - 47)
815	117026/2019	19.12.2019	WP (C) - 8652/2016	L. D. SAHOO-A	GENERAL		Order Dtd. 2019-12-16			(Seat No - 47)
816	117027/2019	19.12.2019	WP (C) - 23843/2015	J. R. BEHERA	GENERAL		Order Dtd. 2018-11-20		WRIT BRANCH-11	(Seat No - 62)
8	117028	19.12.	WP (C)	D. MISHRA	GENE		Order Dtd.		WRIT	(S

17	/2019	2019	- 17523 /2009		RAL		2009-12-19		BRANC H-7	ea t No - 10)
818	117029 /2019	19.12. 2019	WP (C) - 10643 /2014	P. N. BEHERA	GENE RAL		Entire Order		WRIT BRANC H-6	(S ea t No - 16)
819	117030 /2019	19.12. 2019	WP (C) - 882/2 017	S. N. MOHANTY	GENE RAL		Order Dtd. 2017-01-24		WRIT BRANC H-2	(S ea t No - 9)
820	117031 /2019	19.12. 2019	WP (C) - 19617 /2017	P. K. LENAKA	GENE RAL		Order Dtd. 2019-11-28		WRIT BRANC H-2	(S ea t No - 7)
821	117032 /2019	19.12. 2019	WP (C) - 1672/ 2013	R. K. PADHI	GENE RAL		Order Dtd. 2019-11-26			(S ea t No - 7)
822	117033 /2019	19.12. 2019	WP (C) - 10735 /2008	R. K. PADHI	GENE RAL		Order Dtd. 2019-12-19			(S ea t No - 7)
823	117034 /2019	19.12. 2019	FAO- 52/20 08	P. K. LENKA	GENE RAL		Order Dtd. 2012-09-18		MISC. APPEA L SEC.	(S ea t No - 1)
824	117035 /2019	19.12. 2019	CMP- 661/2 015	P. C. DAS	GENE RAL		Entire Order		WRIT BRANC H-5	(S ea t No - 32)
825	117036 /2019	19.12. 2019	CMAPL - 600/2	T. NANDA	GENE RAL		Order Dtd. 2019-12-13			(S ea t

			016							No-32)
826	117037/2019	19.12.2019	CRLMC-306/2017	A. K. JATI	GENERAL		Order Dtd. 2017-04-07 Misc.case,		CRIMINAL MISC-1	(Seat No-7)
827	117038/2019	19.12.2019	ITA-10/2014	S. C. SUNDARA	GENERAL		Order Dtd. 2018-12-19		CIVIL REVISION	(Seat No-1)
828	117039/2019	19.12.2019	CRLMA-408/2019	C.SAMAL	C.O.	COURT NO. 7	Order Dtd. 2019-12-18			(Seat No-1)
829	117040/2019	19.12.2019	ITA-9/2014	S. C. SUNDARA	GENERAL		Order Dtd. 2018-12-19		CIVIL REVISION	(Seat No-1)
830	117041/2019	19.12.2019	CONTC-2056/2019	M.K.RANA	GENERAL		Order Dtd. 2019-12-17			(Seat No-1)
831	117042/2019	19.12.2019	ITA-71/2011	S.C. SUNDARA	GENERAL		Order Dtd. 2018-12-19		CIVIL REVISION	(Seat No-1)
832	117043/2019	19.12.2019	WP (C)-21059/2014	M.K.RANA	GENERAL		Order Dtd. 2019-12-11			(Seat No-1)
833	117044/2019	19.12.2019	ITA-70/2011	S. C. SUNDARA	GENERAL		Order Dtd. 2018-08-31		CIVIL REVISION	(Seat No-1)
8	117045	19.12.	COPET	J. C. BARAL	GENE		Order Dtd.		CIVIL	(S

34	/2019	2019	- 49/20 03		RAL		2004-07-16		REVIS ION	ea t No - 3)
835	117046 /2019	19.12. 2019	COPET - 38/20 03	J. C. BARAL	GENE RAL		Order Dtd. 2010-01-21		CIVIL REVIS ION	(S ea t No - 3)
836	117047 /2019	19.12. 2019	WP (C) - 19768 /2019	M.K.RANA	GENE RAL		Order Dtd. 2019-12-11		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 4)
837	117048 /2019	19.12. 2019	COPET - 6/200 3	J. C. BARAL	GENE RAL		Order Dtd. 2008-12-10		CIVIL REVIS ION	(S ea t No - 3)
838	117049 /2019	19.12. 2019	WP (C) - 25925 /2017	M.K.RANA	GENE RAL		Order Dtd. 2019-12-12			(S ea t No - 3)
839	117050 /2019	19.12. 2019	COPET - 13/20 04	J. C. BARAL	GENE RAL		Order Dtd. 2019-02-15		CIVIL REVIS ION	(S ea t No - 3)
840	117051 /2019	19.12. 2019	WP (C) - 4030/ 2018	M.K.RANA	GENE RAL		Order Dtd. 2019-12-12			(S ea t No - 3)
841	117052 /2019	19.12. 2019	COPET - 14/20 04	J. C. BARAL	GENE RAL		Order Dtd. 2009-07-09		CIVIL REVIS ION	(S ea t No - 3)
842	117053 /2019	19.12. 2019	COPET - 38/20 08	J. C. BARAL	GENE RAL		Order Dtd. 2008-12-04		CIVIL REVIS ION	(S ea t No -

										3)
8 4 3	117054 /2019	19.12. 2019	CRLMA - 419/2 019	C.SAMAL	C.O.		Order Dtd. 2019-12-18			(S ea t No - 3)
8 4 4	117055 /2019	19.12. 2019	COPET - 8/200 9	J. C. BARAL	GENE RAL		Order Dtd. 2009-03-05		CIVIL REVIS ION	(S ea t No - 3)
8 4 5	117056 /2019	19.12. 2019	COPET - 31/20 11	J. C. BARAL	GENE RAL		Order Dtd. 2011-11-04		CIVIL REVIS ION	(S ea t No - 3)
8 4 6	117057 /2019	19.12. 2019	WP (C) - 3955/ 2019	M.K.RANA	GENE RAL		Order Dtd. 2019-12-12			(S ea t No - 3)
8 4 7	117058 /2019	19.12. 2019	COPET - 2/201 2	J. C. BARAL	GENE RAL		Order Dtd. 2012-07-27		CIVIL REVIS ION	(S ea t No - 3)
8 4 8	117059 /2019	19.12. 2019	COA- 2/200 5	J. C. BARAL	GENE RAL		Order Dtd. 2007-09-17		CIVIL REVIS ION	(S ea t No - 3)
8 4 9	117060 /2019	19.12. 2019	WP (C) - 25072 /2019	M.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-17		WRIT BRANC H-8	(S ea t No - 39)
8 5 0	117061 /2019	19.12. 2019	COA- 3/200 5	J. C. BARAL	GENE RAL		Order Dtd. 2007-09-17		CIVIL REVIS ION	(S ea t No - 3)
8 5 1	117062 /2019	19.12. 2019	WP (C) - 9099/ 2019	M.K.RANA	GENE RAL		Order Dtd. 2019-12-12			(S ea t

			2016							No - 3)
852	117063 /2019	19.12. 2019	COPET - 42/2003	J. C. BARAL	GENERAL		Order Dtd. 9999-12-31Petition, Annexure, Entire Order,		CIVIL REVISION	(Seat No - 3)
853	117064 /2019	19.12. 2019	SA- 144/2000	J. C. BARAL	GENERAL		Order Dtd. 2017-01-27		SECOND APPEAL	(Seat No - 2)
854	117065 /2019	19.12. 2019	WP (C) - 17800 /2018	M.K.RANA	GENERAL		Order Dtd. 2019-12-17		WRIT BRANCH-5	(Seat No - 32)
855	117066 /2019	19.12. 2019	OJC- 7132/1996	A. R. SWAIN	GENERAL		Order Dtd. 2019-08-05			(Seat No - 32)
856	117067 /2019	19.12. 2019	CRLREV- 720/2014	B. P. MOHANTY	GENERAL		Order Dtd. 2016-07-19		CRIMINAL REVISION	(Seat No - 3)
857	117068 /2019	19.12. 2019	WP (C) - 10734 /2019	M.K.RANA	GENERAL		Order Dtd. 2019-12-12		WRIT BRANCH (DIVISION BENCH)	(Seat No - 104)
858	117069 /2019	19.12. 2019	WP (C) - 5938/2018	M.K.RANA	GENERAL		Order Dtd. 2019-12-12			(Seat No - 104)
859	117070 /2019	19.12. 2019	SA- 235/1994	P. K. LENKA	GENERAL		Order Dtd. 1995-03-07			(Seat No

										- 10 4)
8 6 0	117071 /2019	19.12. 2019	WP (C) - 31593 /2011	M.K.RANA	GENE RAL		Order Dtd. 2019-12-11			(S ea t No - 10 4)
8 6 1	117072 /2019	19.12. 2019	SA- 122/1 992	P. K. LENKA	GENE RAL		Order Dtd. 1993-04-28		SECON D APPEA L	(S ea t No - 3)
8 6 2	117073 /2019	19.12. 2019	RVWPE T- 229/2 019	M.K.RANA	GENE RAL		Order Dtd. 2019-12-16			(S ea t No - 3)
8 6 3	117074 /2019	19.12. 2019	WA- 351/2 019	M.K.RANA	GENE RAL		Order Dtd. 2019-12-12			(S ea t No - 3)
8 6 4	117075 /2019	19.12. 2019	WA- 521/2 019	M.K.RANA	GENE RAL		Order Dtd. 2019-12-12			(S ea t No - 3)
8 6 5	117076 /2019	19.12. 2019	FAO- 696/2 014	M.K.RANA	GENE RAL		Order Dtd. 2019-12-12			(S ea t No - 3)
8 6 6	117077 /2019	19.12. 2019	WA- 255/2 016	M.K.RANA	GENE RAL		Order Dtd. 2019-12-12			(S ea t No - 3)
8 6 7	117078 /2019	19.12. 2019	WA- 607/2 019	M.K.RANA	GENE RAL		Order Dtd. 2019-12-12			(S ea t No - 3)
8	117079	19.12.	WA-	M.K.RANA	GENE		Order Dtd.			(S

68	/2019	2019	200/2019		RAL		2019-12-13			eat No - 3)
869	117080/2019	19.12.2019	WA-203/2019	M.K.RANA	GENERAL		Order Dtd. 2019-12-13			(Seat No - 3)
870	117081/2019	19.12.2019	WA-204/2019	M.K.RANA	GENERAL		Order Dtd. 2019-12-13			(Seat No - 3)
871	117082/2019	19.12.2019	COAPL - 1/2004	M.K.RANA	GENERAL		Order Dtd. 2019-12-13			(Seat No - 3)
872	117083/2019	19.12.2019	ARBP-27/2010	M.K.RANA	GENERAL		Order Dtd. 2019-12-13			(Seat No - 3)
873	117084/2019	19.12.2019	CMAPL - 538/2018	M.K.RANA	GENERAL		Order Dtd. 2019-12-16			(Seat No - 3)
874	117085/2019	19.12.2019	WP(C) - 16149/2017	R.R. DAS	C.O.	COURT NO. 3	Order Dtd. 2019-12-16		WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
875	117086/2019	19.12.2019	WP(C) - 13965/2019	P. K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Seat No - 109)
876	117087/2019	19.12.2019	CRLMC - 3255/2019	ASHOK KUMAR RANA	C.O.	COURT NO. 3	Order Dtd. 2019-12-18			(Seat No

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